

Criminal Cause List Dated 03-04-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
For Bail					
1	Bail Matters		2857/2019	STATE Vs. MANOJ KUMAR	201 /2018 (EOW)
Misc. cases/purpose					
2	CA		32/2020	NILESH PANDEY Vs. THE STATE AND ORS	/0 0
3	Cr Rev		120/2020	SHEETAL Vs. STATE	/0 0
4	CA		101/2020	ZIAUDDIN Vs. STATE	/0 0
Charge					
5	SC		67/2020	STATE Vs. AJAY	52 /2018 (GULABI BAGH)
Prosecution Evidence					
6	Ct. Cases	1/2016	327105/2016	MUNNI LAL Vs. DINESH CHAND NAGAR ETC.	/0 (Timar Pur)
7	SC		259/2017	STATE Vs. AAMIR KHAN ETC.	406 /2014 (Timar Pur)
8	SC		699/2018	STATE Vs. SALMAN@GUDDU	213 /2018 (Sarai Rohilla)
9	Ct. Cases		405/2019	MADAN LAL SURYANSHI AND ANR Vs. BIMAL NARANG AND ORS	/0 (Karol Bagh)
10	SC		756/2019	STATE Vs. NETRA PAL	147 /2019 (Wazirabad)
Misc. Arguments					
11	Cr. Case	37/2014	15/2016	SEBI Vs. HARIYALI PLANTATIONS INDIA LTD.	/ 0
Final Arguments					
12	SC	68/2013	27666/2016	STATE Vs. MOHD WASIM	46 /2012 (Hauz Qazi)
13	Cr. Case	27/2014	16/2016	SEBI Vs. MS KUBER PLANTERS LTD	/ 0
14	SC	69/2015	27890/2016	STATE Vs. DEEPAK KUMAR ETC.	192 /2012 (Burari)
15	SC	72/2015	27723/2016	STATE Vs. NASIM @ ONU ETC.	187 /2014 (Kotwali)
Judgement					
16	CA		493/2019	BANDHU SINGH Vs. STATE	/0 0

02/6/20

R.No. 323

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Ms. Shefali Barnala Tandon
Administrative Civil Judge Cum Addl. Rent Control
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:26

R.No. 323

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	144/2013	96968/16	SMT SHAKUNTLA Vs. SH. VIJAY KUMAR
	EX		1740/17	VINITA Vs. RAVI DUTT
Misc./ Appearance				
3	EX		2167/18	SYNDICATE BANK Vs. SARDARINI UPENDER KAUR
4	EX		2168/18	SYNDICATE BANK Vs. SARDAR SURINDER SINGH
Misc. cases/purpose				
5	EX		2406/18	UNITED INDIA INSURANCE COMPANY LTD. Vs. SURESH KUMAR JAIN
6	EX		1529/19	RAJ KUMAR JAIN Vs. RAHUL SHARMA
7	EX		2046/19	MUKESH KUMAR KHURANA Vs. JAGJIT KHURANA
8	EX		2098/19	RAJESH Vs. DINESH KUMAR
	Succ. Court		166/19	RANJEET KAUR Vs. THE STATE
	EX		35/20	VIVEK CHOPRA Vs. ELECTRONICS WORLD
11	EX		109/20	BRIJ RAJ GUPTA Vs. THE DELHI STOCK EXCHANGE ASSOCIATION LIMITED
12	EX		111/20	RAMJI LAL Vs. PANKAJ JAIN
13	Succ. Court		18/20	ROOP KUMAR Vs. STATE
14	Succ. Court		50/20	AMAR SINGH GOEL Vs. STATE AND ORS
15	Succ. Court		51/20	ANMOL Vs. STATE
Defendant/Respondent Evidence				
16	RC ARC	223/2009	80307/16	DHARAMWATI Vs. MAHINDER PAL KATARIA
	CS SCJ	270/2014	96311/16	UNION OF INDIA Vs. DARGAH SHARIF
Misc. Arguments				
18	EX	38/2013	97621/16	ANIL KUMAR Vs. KAMAL SINGH
19	CS SCJ	268/2014	93363/16	MOHD. OMAR FARIDI Vs. UNION OF INDIA
20	RC ARC	0E-32/2015	77928/16	SARDAR AHMED Vs. SHAHJHAN BEGUM
21	RC ARC	77/2015	78058/16	SARDAR AHMED Vs. YUSUF ANR.
22	RC ARC		520/19	MST. HUSN ARA BEGUM Vs. KEMP AND CO
23	RC ARC		744/19	PARAS GULATI Vs. BIMLA KHANDELWAL
Final Arguments				
24	CS SCJ	81/2002	1409/16	ROSHNI DEVI Vs. ISHWAR CHAND AGGARWAL
Order on Misc. Application				
	CS SCJ		2632/18	SACHIN KUCHHAL Vs. NARESH BOTHRA
Judgement				
26	RC ARC	E-368/2013	77829/16	SAVITRI DEVI ANR Vs. MS CREATIVE EXPORT

2020-07-03

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 02-04-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge 1	Cr. Case		10992/2018	STATE Vs. RADHEY SHYAM YADAV	13 /2018 (Civil Lines) L 01/7/2020

R

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	115/2/2012	295467/2016	STATE Vs. NARESH ETC	299 /2007 (Sadar Bazar)
2	Ct. Cases	35/1/2012	535639/2016	NARESH KUMAR Vs. ICICI BANK LTD.	/0 (Sadar Bazar)
3	Cr. Case	578/2/2012	295005/2016	STATE Vs. AJIT SINGH	30 /2011 (Sadar Bazar)
4	Cr. Case	85/2C/2016	288635/2016	STATE Vs. RAJAT	381 /2015 (Civil Lines)
5	Ct. Cases		16316/2017	ASHOK KUMAR Vs. RAM SINGH	/0 (Sadar Bazar)
6	Cr. Case		56/2019	STATE Vs. MD SHAKIL	205 /2017 (Civil Lines)
7	Cr. Case		7598/2019	STATE Vs. SUMIT	041136 /2018 (Sadar Bazar)
8	Cr. Case		9122/2019	STATE Vs. AASIF	06 /2019 (RPF(Tuglakabad))
9	Cr. Case		10828/2019	STATE Vs. MOHD DILSHAD ANSARI	81 /2019 (Sadar Bazar)
10	Ct. Cases		9840/2019	SANJAY SOOD Vs. THE STATE	/2019 (Civil Lines)
11	Cr. Case		275/2020	STATE Vs. NAFE SINGH	78 /2019 (Civil Lines)
12	Cr. Case		276/2020	STATE Vs. UNTRACE	140 /2014 (Sadar Bazar)
13	Ct. Cases		3156/2020	VIJENDER GUPTA Vs. RAEES AHMED @ MOTA	/2020 (Civil Lines)
14	Cr. Case		2802/2020	STATE Vs. ANKIT	07 /2020 (Civil Lines)
Prosecution Evidence					
15	Cr. Case		7604/2017	STATE Vs. RAHUL	218 /2016 (Civil Lines)
16	Cr. Case		10126/2017	STATE Vs. NEERAJ	243 /2016 (Sadar Bazar)
17	Cr. Case		11155/2017	STATE Vs. VINEET @ SHOLEY	223 /2017 (Civil Lines)
18	Ct. Cases		12709/2017	MOHD. NASEEM QURESHI Vs. MOHD. MUQEEM	/0 (Sadar Bazar)
19	Cr. Case		13335/2018	STATE Vs. AMAR	64 /2018 (Civil Lines)
20	Ct. Cases		494/2019	SHIV KUMAR Vs. SURENDER SHARMA	/2018 (Civil Lines)
21	Cr. Case		1731/2019	STATE Vs. BIJAN MANDAL	282 /2018 (Sadar Bazar)
22	Cr. Case		7669/2019	STATE Vs. NITIN	195 /2017 (Civil Lines)
23	Cr. Case		7600/2019	STATE Vs. UMESH	62 /2019 (Civil Lines)
Misc. Arguments					
24	Ct. Cases		339/2020	MOHD KASHIF Vs. MOHD UVAIS	/2019 (Sadar Bazar)
Order on Misc. Application					
25	Cr. Case		5955/2017	STATE Vs. MD SALMAN	31 /2016 (Sadar Bazar)
26	Cr. Case		14113/2017	STATE Vs. CLOSER REPORT	191 /2013 (Sadar Bazar)
Judgement					
27	Cr. Case	26/2C/2012	291388/2016	STATE Vs. JAI SINGH	217 /2011 (Civil Lines)
Order					
28	Cr. Case		12540/2019	STATE Vs. VIKAS JHA	131 /2019 (Civil Lines)
Order on Sentence					
29	Cr. Case	101/2/2012	294777/2016	STATE Vs. ALI HASSAN ETC	146 /2006 (Sadar Bazar)

02/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Deepak Dabas
ASJ/SPECIAL JUDGE (NDPS)
Criminal Cause List Dated 03-04-2020 Total Cases: 7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev (Fresh Case)		175/2020	VARINDER PAL SINGH Vs. STATE AND ORS	/0 ()
Prosecution Evidence					
2	SC		29083/2016	STATE Vs. SANDEEP KUMAR	243 /2016 (Civil Lines)
3	SC		154/2018	STATE Vs. KISHAN @ HANDA	0149 /2017 (Sarai Rohilla)
4	SC		624/2018	STATE Vs. ZABBIR HUSSAIN	146 /2018 (I.P. Estate)
5	SC		43/2019	STATE Vs. NITIN	683 /2017 (Burari)
6	SC		399/2019	STATE Vs. VARDANI@RAJU	09 /2019 (Burari)
7	SC		415/2019	STATE Vs. SHYAMA	75 /2019 (Nabi Karim)

-01/06/20

Bail

8. State vs Kanam Sarkar. 76/17. Crime Branch

COURT ROOM NO. 324

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Rajinder Singh

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:45

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	EX	115/2010	23578/16	SHARDA RANI Vs. RAM KUMAR	
2	EX	35/2009	24519/16	RAJESH BHATIA Vs. RANJIT SINGH	
3	EX	28/2010	24574/16	KUSUM AGGARWAL Vs. SAVITRI SHARMA	
4	EX		24850/16	DR. CHANDRA PRAKASH Vs. VED MARWAH	
5	EX		25015/16	GULSHAN RAI KUKREJA Vs. SYNDICATE BANK	
6	ARBTN		210/17	SIDDHARTH PAPER IMPEX Vs. MUKESH KUMAR SINGHAL	
7	EX		440/17	HDB FINANCIAL SERVICE LTD. Vs. RINKU K AND ANR.	7/8/2020
8	EX		795/17	PUSHPA SONKAR Vs. RAJNI	
9	EX		919/17	HOME CREDIT INDIA FINANCE PVT. LTD Vs. POONAM	
10	M Ex		49/17	RAMO DEVI THROUGH LR Vs. SHAMO DEVI AND ORS	
11	EX		1449/17	ICICI Bank LTD Vs. ROHIT	
12	EX		5863/18	SHRIRAM TRANSPORT FINANCE COMPANY LTD. Vs. REENA AND ORS.	
13	EX		5896/18	HDFC Bank Vs. SUNIL KUMAR	
14	EX		6464/18	BAJAJ FINANCE LTD Vs. RAKESH DARYAN SINGH	
15	EX		6465/18	M/S BAJAJ FINANCE LTD Vs. RAJ KUMAR	
16	EX		387/19	HDFC Bank Vs. VISHAL BEDI	14/8/2020
17	EX		412/19	ICICI Bank Vs. HONEY CHAWLA	
18	EX		577/19	ASHA RANI GOEL AND ORS. Vs. STATE BANK OF INDIA	
19	M Ex		289/19	PAWAN KUMAR SHARMA Vs. KRISHAN KUMAR MEHTO	
20	CS DJ		566/19	SHRI RAM BHAROSE Vs. SMT. SHOBHA	
21	EX		897/19	RELIGARE FINVEST LTD. Vs. RAMESHWAR DAS SURENDER KUMAR AND ORS.	
22	EX		898/19	RELIGARE FINVEST LTD. Vs. RAMESHWAR DAS SURENDER KUMAR AND ORS.	21/8/20
23	Misc DJ		595/19	DHANLAXMI BANK LIMITED Vs. MANISH KUMAR AND ANR	
24	EX		1110/19	THE BOARD OF TRUSTEES OF THE PORT OF BOMBAY Vs. MAMCHA D. HIRALAL AND ORS.	
25	CS DJ		134/20	JITENDER MURARKA Vs. KHAJAN DEVI AND ORS.	
Issues					
26	CS DJ		526/19	KALU RAM Vs. PREM RAJ	21/7/2020
Plaintiff/Petitioner Evidence					
27	CS DJ	560/2015	18381/16	MALAYSIAN AIRLINES SYSTEM BERHAD Vs. STANDARD CHARTERED BANK AND ORS	22/7/2020
28	CS DJ		20081/16	ICICI BANK LTD. Vs. MAHAVEER AND ANR.	
29	CS DJ		1063/17	ICICI Bank Vs. BALBIR AMBAVTA	
30	CS DJ		2383/17	PARDEEP SODA Vs. VIMLA	
31	CS DJ		6677/18	NARENDER SINGH TYAGI Vs. LALIT KUMAR	23/7/2020
32	CS DJ		806/19	SIMMI Vs. URMILA	
Defendant/Respondent Evidence					
33	CS DJ	213/2015	13340/16	MS AALIDHRA TECHTEX PRIVATE LIMITED Vs. MOHIT JINDAL ANOTHER	28/7/20
34	CS DJ	212/2015	14888/16	MS AALIDHRA TECHTEX PVT. LTD Vs. SH. MOHIT JINDAL ANR.	29/7/20
35	CS DJ	49/2016	9636/16	ARUN Vs. MOHSIN KHAN	30/7/20
Misc. Arguments					
36	CS DJ	193/2015	13721/16	NIRMALA DEVI ORS. Vs. NEENA BHATNAGAR ORS.	
37	EX	25399/2016	25399/16	MUKESH KUMAR SINGHAL Vs. M/S SIDDHARTHA PAPER	5/8/20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Rajinder Singh
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:45

S.No.	Case Type	Old Case No.	Case No.	Title	
38	EX		25400/16	BAJAJ ENTERPRISES PVT. LTD. Vs. M/S PIONEER PAPER AGENCY	} - 17/8/20
39	EX		25405/16	BAJAJ ENTERPRISES PVT. LTD. Vs. M/S SIDDHARTHA PAPER IMPEX AND ANR.	
40	CS DJ		2932/17	AJAY KUMAR Vs. SURENDRA KUMAR AND ORS.	} - 19/8/20
41	Misc DJ		891/19	PUSHPA SONKAR Vs. RAJNI	
Final Arguments					
42	CS DJ	168/2015	17467/16	KANCHAN KHURANA ORS. Vs. ANITA TULI ORS.	_____ 6/8/20
43	CS DJ	203/2016	11406/16	PRADEEP KUMAR Vs. SURESH KUMAR GOSAIN	_____ 19/8/20
44	CS DJ	136/2016	18349/16	BIKAS SARAWAGI Vs. AMARJIT SINGH	_____ 20/8/20
Order on Misc. Application					
45	CS DJ		1698/18	DHIRAJ GABA Vs. JASPREET CHOPRA	_____ 5/5/20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
IN THE COURT OF Mr.Rajinder Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:2

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		62/18	RAJESH KUMAR OBEROI AND ANR Vs. J.G. DEPARTMENTAL STORE AND ANR
2	CS DJ		6651/18	ANIL KUMAR Vs. HARISH KUMAR AND ANR

26/8/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Satish Kumar
Additional Sessions Judge
Criminal Cause List Dated 03-04-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
For Bail					
1	Bail Matters		149/2020	STATE Vs. MONU @ AMIT AND ANR	9 /2020 (Hauz Qazi) <u>17-4-20</u>
Charge					
2	SC		178/2020	STATE Vs. LIYAKAT ALI@IMRAN	29 /2020 (Civil Lines) <u>25-4-20</u>
Prosecution Evidence					
3	SC		143/2017	STATE Vs. MEHTAB	129 /2016 (Jama Masjid) } <u>25-8-20</u> 125 /2018 (Civil Lines)
4	SC		530/2018	STATE Vs. ANSHUL ARORA	
5	SC		1037/2018	STATE Vs. KULDEEP BAROLIYA	252 /2018 (Prashad Nagar) } <u>31-8-20</u> 132 /2019 (Nabi Karim) 09 /2020 (Hauz Qazi)
6	SC		563/2019	STATE Vs. BALJEET SINGH	
7	SC		122/2020	STATE Vs. VISHVENDER	
Final Arguments					
8	SC		618/2017	STATE Vs. RAHUL KUMAR	162 /2017 (Karol Bagh) } <u>29-4-20</u> 23 /2018 (Railway Main Delhi)
9	SC		333/2018	STATE Vs. VISHAL	

Court No. 136

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	OMP (COMM.)		5/20	SUBHASH SHARMA Vs. M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD. -16.5.20
2	ARBTN		1938/17	FOUNDATION PUBLIC SCHOOL Vs. M/S EDUCOMP SOLUTIONS LTD AND OTHERS. - 15.4.20
3	ARBTN		455/18	PREM CONSTRUCTION CO. Vs. CHIEF ENGINEER (R AND D)-15.4.20
4	CS (COMM)		210/19	M/S SHREE OM ENTERPRISES P.LTD Vs. CHABUTAI AND ANR-16.5.20
5	CS (COMM)		325/19	DAYA SHANKER JAISWAL Vs. SARABJEET SINGH -16.5.20
6	Counter Claim		15/19	CHABUTAI Vs. SHREE OM ENTERPRISES PVT. LTD. AND ORS.-16.5.20
7	CS (COMM)		1290/19	MANGAR GARG Vs. HARDAYAL MILK PRODUCT PVT. LTD.-16.5.20
8	CS (COMM)		1726/19	ICICI BANK LIMITED Vs. AVINASH -16.5.20
9	CS (COMM)		1983/19	Punjab National Bank Vs. DINESH KUMAR -16.5.20
10	Misc DJ		786/19	D.A.V. COLLEGE MANAGING COMMITTEE Vs. DAYANAND ANGLO VEDIC SCHOOL -16.5.20
11	Misc DJ		787/19	D.A.V COLLEGE MANAGING COMMITTEE Vs. S.D.A.V HIGHER SECONDARY SCHOOL -16.5.20
12	EX		1256/19	MAGMA FINCORP LIMITED Vs. GANESH IMPEX LTD AND ORS-16.5.20
13	CS (COMM)		613/20	ICICI Bank Vs. VINKIE KUMAR -16.5.20
14	CS (COMM)		906/20	ICICI Bank Vs. PRIYANKA TANDON -16.5.20
Misc. Arguments				
15	CS DJ		161/17	M/S VEE GEE AUDIO Vs. M/S AARYAA DIGITAL P. LTD. AND ORS. -14.4.20
Final Arguments				
16	CS (COMM)		150/18	Union Bank of India Vs. M/S S.K. ENTERPRISES AND ANR -14.4.20

Court 102
District and Sessions Judge, Central, THC

IN THE COURT OF Shri Man Mohan Sharma
DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		6315/18	HDB FINANCIAL SERVICES LTD Vs. AMARNATH SAINI AND ANR
2	ARB. A. (COMM.)		5/19	NISHA SWAMI Vs. AXIS BANK LIMITED
3	CS (COMM)		2144/19	SAREGAMA INDIA LIMITED Vs. JAYA TELEVISION PRIVATE LTD.
4	CS (COMM)		1526/19	TRANSLINE TECHNOLOGIES PVT LTD Vs. NORTH DELHI MUNICIPAL CORPORATION
5	CS (COMM)		79/20	S K EDUCATIONS PVT LTD Vs. APNA BACHPAN PLAYWAY SCHOOL
6	CS (COMM)		583/20	KONINKLIJKE PHILIPS N.V. AND ANR. Vs. ELECTRICAL MASTER AND ORS.
7	CS (COMM)		593/20	ICICI Bank Vs. BALESHWAR
8	CS (COMM)		677/20	B S LAMINATION INDUSTRIES PVT LTD Vs. GLOBALITE INDUSTRIES PRIVATE LIMITED AND ORS
9	CS (COMM)		849/20	ICICI Bank Vs. RAVINDER KUMAR
10	CS (COMM)		850/20	ICICI Bank Vs. AJITH GOPINATHAN NAIR
11	CS (COMM)		851/20	ICICI Bank Vs. RINKU SINGH
Issues				
12	CS (COMM)		2143/19	SAREGAMA INDIA LIMITED Vs. VASANTH AND CO. MEDIA NETWORK PRIVATE LIMITED
Plaintiff/Petitioner Evidence				
13	CS (COMM)		587/20	SANJAY GUPTA Vs. AMARJEE AND ANR

12-5-2020

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)

COURT NO. 123

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	CS DJ	31/2016	13213/16	HUKAM CHAND Vs. CHANDER SINGH - 7/4/20
Misc. cases/purpose				
2	EX	154/2011	24037/16	MS S.S.A. INTERNATIONAL LTD. Vs. MS BANSAL TRADING CO. - 14/8/20
3	EX	23/2014	24255/16	BHAGAT RAM Vs. MOHD. HUSSAIN - 14/8/20
4	EX		1651/17	HDFC Bank Vs. SABBIR AHMED - 14/8/20
5	CS DJ		642/18	Canara Bank Vs. MAYANK GARG - 26/8/20
6	EX		361/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. SHAIDUL MOLLIK AND ORS
7	EX		369/18	JANA LAKSHMI FINANCIAL SERVICES LTD Vs. SHARP EDGE AISA AND ORS
8	EX		602/18	AXIS BANK LIMITED Vs. NOORUDDIN SIDDIQUI
9	EX		603/18	AXIS BANK LIMITED Vs. ANU GUPTA
10	EX		1048/18	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED Vs. NAVED AHMED
11	EX		6154/18	ASHOK MANCHANDA Vs. UNION OF INDIA
12	CS DJ		6533/18	MOHD. DANISH Vs. JEELANI QADIR - 26/8/20
13	EX		6490/18	TARALIKA LAHIRI Vs. IJM (INDIA) INFRASTRUCTURE LTD
14	EX		419/19	ANJNA KAPOUR AND ANR. Vs. KAMLESH KAPUR AND ORS.
15	EX		826/19	KESHAR METALS AND TUBES Vs. B S INDUSTRIES AND ANR
16	EX		1020/19	JAGDISH SILKS Vs. RSD CASA DI MODA
17	M Ex		622/19	SWATANTRATA GUPTA AND ANR. Vs. SUNIL KUMAR GUPTA AND ORS.
18	EX		1375/19	USHA JAIN Vs. ANANTA EXPORTERS AND ORS.
19	EX		1383/19	INDIA INFOLINE FINANCE LTD Vs. OM SAI CRYSTALS AND ORS
20	EX		1408/19	PREMIER ROADLINES LTD Vs. VARDHMAN ROOFING PVT LTD AND ANR
21	M Ex		55/20	SWATANTRATA GUPTA AND ANR. Vs. SUNIL KUMAR GUPTA AND ORS.
22	Misc DJ		225/20	M/S WIND MILL SALES Vs. DELHI JAL BOARD AND ANR. - 4/8/20
23	EX		263/20	ICICI BANK LIMITED Vs. SUNIL RATHORE - 31/7/20
Plaintiff/Petitioner Evidence				
24	CS DJ	116/2016	17750/16	MS WINDMILL SALES Vs. DELHI JAL BOARD - 4/8/20
25	CS DJ		5903/18	SHIVA FRACTURES AND GYNAE CLINIC Vs. ORIENTAL INSURANCE COMPANY LTD. - 5/8/20
26	CS DJ	61/2014	10040/16	SMT. GEETA ORS Vs. SMT. MAYA ORS - 6/8/20
27	CS DJ		1578/18	KISHORE ARORA Vs. S.D. ENTERPRISES - 6/8/20
Defendant/Respondent Evidence				
28	CS DJ	155/2015	17909/16	S.P. SINGH, VICE PRINCIPAL Vs. DIRECTOR OF EDUCATION - 6/7/20
Misc. Arguments				
29	EX	79/2013	23996/16	MS BEEKALENE FABRICS Vs. MS CHANSONS - 24/7/20
30	EX	28/2016	23328/16	SH. AJIT SINGH Vs. SH. CHANAN KAUR - 24/7/20
31	CS DJ		859/17	ganga devi Vs. ram kishore - 2/7/20
32	CS DJ		172/18	SURINDER KAUR AND ORS. (SENIOR CITIZEN) Vs. M/S R B L LIMITED AND ORS. - 2/7/20
Final Arguments				

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)

COURT NO. 123

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS DJ	317/2016	13907/16	GENIUS STYLE INDIA PVT. LTD. Vs. REKHA WAHI ANR. - 2/6/20
34	RCA DJ	31/2015	61236/16	KAMTA PRASAD ORS. Vs. UNION OF INDIA ORS. - 30/6/20
35	RCA DJ	66/2015	60999/16	BSES YAMUNA POWER LTD Vs. NOVELTY EMPORIUM - 30/6/20
Judgement				
36	CS DJ	97/2015	9999/16	SH. RAJEEV GUPTA Vs. NORTH DELHI MUNICIPAL CORPORATION - 8/4/20.

court No. 354-A
Central

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:27

Sl. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	48/2014	95303/16	KAMAL KOHLI Vs. MADHYA PRADESH STATE TEXTILE CORP. LTD. - 30/07/20
2	EX	49/2014	97656/16	MS GOMTI TEXTILES P LTD Vs. MS VANASTHALI TEXTILES INDUSTRIES LTD. 30/07/20
3	EX	183/2014	97131/16	HOT RAJ Vs. KRISHNA DEVI 30/07/20
4	Misc SCJ	7/2016	59761/16	RANBIR SINGH Vs. OM PRAKASH GAUR 30/07/20
5	Misc SCJ	9/2016	59855/16	KUNWAR LAL Vs. LAXMI CHAND 30/07/20
6	CS SCJ	46/2016	95360/16	KANWAR LAL Vs. SHIV LAL - 30/07/20
7	EX		2182/17	MANOJ KUMAR Vs. POLO MACHINERY PVT LTD - 30/07/20
(Main Matter : EX/0000066/2017)				
8	EX		2502/17	AMITA JAIN Vs. DIGICABLE NETWORK (INDIA) PVT LTD - 30/07/20
(Main Matter : EX/0000075/2017)				
9	EX		1808/18	AUTOVIKAS SALES AND SERVICE PVT LTD Vs. VIJAY KUMAR JAIN - 30/07/20
10	EX		373/19	B.S. KARIWAL AND SONS (HUF) Vs. KULJEET SINGH - 30/07/20
11	EX		878/19	HOME CREDIT INDIA FINANCE PVT. LTD. Vs. RUKHSANA - 30/07/20
12	EX		879/19	HOME CREDIT INDIA FINANCE PVT. LTD. Vs. RAM NARAYAN - 30/07/20
13	EX		880/19	HOME CREDIT INDIA FINANCE PVT. LTD. Vs. SHANNO - 30/07/20
14	EX		881/19	HOME CREDIT INDIA FINANCE PVT. LTD. Vs. VIKAS MOTLA 30/07/20
15	CS SCJ		2577/19	SHYAM TRADING Vs. S.R. ENTERPRISES 30/07/20
16	Misc SCJ		505/19	DAYAWATI Vs. M/S JEEWAN MALA HOSPITAL PVT. LTD. 30/07/20
17	EX		304/20	HDFC BANK LIMITED Vs. PANKAJ KUMAR 30/07/20
18	EX		305/20	M/S MITTAL FINSEC PVT. LTD. Vs. DEEPA RANI AND ANR. 30/07/20
19	EX		306/20	M/S MITTAL FINSEC PVT. LTD. Vs. VINITA AND ANR. 30/07/20
20	EX		307/20	MITTAL FINSEC PVT. LTD. Vs. SURENDER AND ANR. 30/07/20
21	EX		308/20	MITTAL FINSEC PVT. LTD. Vs. AKASH AND ORS. 30/07/20
22	EX		362/20	M/S UNITED PETRO FINANCE LIMITED Vs. M/S DA MY SHOP AND ORS 30/07/20
23	EX		363/20	PREM KUMAR Vs. SURENDER NATH 30/07/20
24	EX		509/20	RAMPYARI DEVI Vs. SUKH DEV 30/07/20
25	EX		574/20	SAVITA ARORA Vs. SHADI LAL 30/07/20
26	EX		575/20	AU SMALL FINANCE BANK LIMITED Vs. SOMVEER SINGH AND ANR. 30/07/20
Misc. Arguments				
	EX		776/19	BHAGWANTI DEVI AND ORS. Vs. KASHI RAM (DECEASED) THROUGH LRS AND ORS. 30/07/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

COURT No.
116

Criminal Cause List Dated 03-04-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		199/2019	STATE Vs. ANKISH	35 /2016 (Sarai Rohilla)
Misc. cases/purpose					
2	SC		46/2020	STATE Vs. VIKASH	339 /2019 (Pahar Ganj)
Prosecution Evidence					
3	SC	79/2015	27798/2016	STATE Vs. MOHD. MEHTAB	394 /2015 (Sadar Bazar)
4	SC		236/2018	STATE Vs. NIRMAL @ MOHAN	129 /2013 (Sarai Rohilla)
5	SC		788/2018	STATE Vs. SHANAWAAZ @ SHIVA	172 /2018 (Timar Pur)
6	SC		802/2019	STATE Vs. VIKRAM KUMAR JHA	197 /2019 (Subzi Mandi)
Defence Evidence					
7	SC	94/2015	27622/2016	STATE Vs. SHIV CHANDER	512 /2015 (Rajinder Nagar)

02/06/20

02/06/2020

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. POORVA MEHRA

Metropolitan Magistrate

Criminal Cause List Dated 03-04-2020 Total Cases:26

POORVA MEHRA

Metropolitan Magistrate

Mahila Court-01, (Central District)

Room No. 343,

Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	8/2/2015	291428/2016	STATE Vs. KAPIL KASHYAP	217 /2014 (Hauz Qazi)
2	Ct. Cases		13228/2017	RUFIA NAAZ Vs. MOHD SADAT HUSSAIN	/0 (Chandni Mahal)
(Main Matter : Ct. Cases/0000213/2017)					
3	Ct. Cases		14388/2017	SANDHYA Vs. GIRDHAI LAL	/0 (Nabi Karim)
4	EX CRL		128/2018	ASMA PARVEEN Vs. ANWAR JAVED	/2018 (Chandni Mahal)
5	Ct. Cases		16817/2018	KIRTI Vs. AMIT	/2018 ()
6	Ct. Cases		17884/2018	MEHREEN QURESHI Vs. SHAHNAWAZ AHMED	/2018 (Jama Masjid)
7	Ct. Cases		4730/2019	GANGA KUMARI Vs. LAXMAN	/2019 (Nabi Karim)
8	EX CRL		131/2019	POONAM @ PREM LATA Vs. ARUN	/2019 ()
9	Ct. Cases		9842/2019	RADHA Vs. SHRAVAN	/2019 (Pahar Ganj)
10	Cr. Case		13901/2019	STATE Vs. MOHD TALHA	186 /2017 (Chandni Mahal)
11	Ct. Cases		13325/2019	NAUSHEEN Vs. WASEEM KHAN	/2019 (Hauz Qazi)
12	EX CRL		4/2020	ASMA PARVEEN Vs. ANWAR JAVED	/2019 (Chandni Mahal)
13	EX CRL		27/2020	SABIHA KHATOON Vs. MOHD TAJUDDIN	/2020 (Nabi Karim)
Charge					
14	Cr. Case	53/2/2016	297569/2016	STATE Vs. VIKRANT	08 /2016 (Bara Hindu Rao)
Prosecution Evidence					
15	Cr. Case	85/2/2013	296220/2016	STATE Vs. TARUN KUMAR	15 /2013 (Jama Masjid)
16	Ct. Cases	73/6/2014	512376/2016	SHABNAM Vs. YASEEN ORS	/0 (Chandni Mahal)
17	Cr. Case	35/2/2014	289466/2016	STATE Vs. MOHD. TASLEEM KHAN ORS	38 /2013 (Chandni Mahal)
18	Cr. Case	80/2/2016	300134/2016	STATE Vs. VIJAY KUMAR SHARMA	497 /2015 (Nabi Karim)
19	Cr. Case	115/2/2016	292940/2016	STATE Vs. MANISH KUMAR@ MANNU	373 /2014 (Nabi Karim)
20	Ct. Cases		15627/2017	POONAM @ PREM LATA Vs. ARUN	/0 (Nabi Karim)
(Main Matter : Ct. Cases/0000231/2017)					
21	Ct. Cases		2370/2018	GEETA Vs. SHEELA DEVI	/0 (Nabi Karim)
22	Cr. Case		66/2019	STATE Vs. VIRENDER SINGH	56 /2018 (Nabi Karim)
23	Ct. Cases		2415/2019	SHABNAM Vs. SHARIQ DANIYAL	/2019 (Darya Ganj)
24	Cr. Case		6260/2019	STATE Vs. CHANDER PARKASH	109 /2018 ()
Defence Evidence					
25	Ct. Cases	456/6/2011	529818/2016	FARNAZ Vs. JAVED BASHIR	/0 (Darya Ganj)
Final Arguments					
26	Cr. Case	454/2/2007	292979/2016	STATE Vs. AJAY KR. GUPTA	180 /2005 (I.P. Estate)

All Cases will be listed on d. 05/06/2020

POORVA MEHRA
1/Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343,
Tis Hazari Courts, Delhi

Ms. PINKI
R.No. 202

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	ARBTN	3/2016	84336/16	JEEVAN LALWANI Vs. MS BARCLAYS INVESTMENT LOANS (I) LTD.
Misc./ Appearance				
2	CS (COMM)		2556/19	M/s REPUBLIC AUTO PARTS Vs. M/s V. L. ENTERPRISES and ORS.
Plaintiff/Petitioner Evidence				
3	CS (COMM)		498/20	ICICI Bank Vs. GAURAV YADAV
Final Arguments				
4	CS (COMM)		497/20	ICICI BANK LTD. Vs. SONI COMMUNICATION

04/05/20

MS. PINKI
A.No. 202

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		105/18	PRAMILA JAIN Vs. M/s DECLOOKS
2	CS (COMM)		336/18	ICICI BANK LIMITED Vs. ADESH KUMAR DIXIT and ANR
3	CS (COMM)		2051/19	PUMA SE Vs. GOGIA SALES
4	CS (COMM)		477/19	CANARA BANK Vs. DINESH KUMAR
5	CS (COMM)		743/19	ICICI BANK LIMITED Vs. DIRAJ KUMAR SHUKLA
Misc./ Appearance				
6	CS (COMM)		2576/19	ICICI BANK LTD. Vs. SHIVRAM GAWALE
7	CS (COMM)		2630/19	SH. PARMOD AGGARWAL Vs. M/s VISHAL COLLECTION and ORS
Misc. cases/purpose				
8	CS (COMM)		2796/19	PANKAJ VIJ Vs. NORTH DELHI MUNICIPAL CORORATION AND ANR
Misc./ Appearance				
9	CS (COMM)		2846/19	PUNJAB AND SIND BANK Vs. SUDHIR DIGAMBER CHITNIS and ORS
Misc. cases/purpose				
10	CS (COMM)		2950/19	ICICI BANK LIMITED Vs. AJEET KUMAR THAKUR
11	CS (COMM)		2951/19	ICICI BANK LIMITED Vs. SHYAM PANDEY
12	CS (COMM)		2956/19	ICICI BANK LIMITED Vs. BHANU KUMAR SINGH
13	CS (COMM)		2957/19	ICICI BANK LIMITED Vs. MEENAKSHI CHAVAN
14	CS (COMM)		3018/19	ICICI BANK LIMITED Vs. MOHD TAYYAB KHAN
15	CS (COMM)		3019/19	ASHOK KUMAR VIJ AND ORS Vs. PUNJAB NATIONAL BANK
16	CS (COMM)		156/20	ICICI BANK LIMITED Vs. BABU RAM
17	CS (COMM)		623/20	ICICI Bank Vs. YOGESH YADAV
18	CS (COMM)		624/20	ICICI Bank Vs. SUDHA
19	CS (COMM)		855/20	PUNJAB NATIONAL BANK Vs. MUKTA AND ORS
Case Management Hearing / Pre - Trial Conference				
20	CS (COMM)		461/19	BALJEET KAUSHIK Vs. BALDEV BHUL
21	CS (COMM)		2241/19	AVINASH RASTOGI Vs. BHUPESH KHULLAR
Issues				
22	CS (COMM)		175/20	M/S. PRAGATI TOWER WELFARE ASSOCIATION Vs. M/S. RUNGTA IRRIGATION LTD AND ORS
Plaintiff/Petitioner Evidence				
23	CS (COMM)		2364/19	ICICI BANK LIMITED Vs. ANAMIKA
Misc. Arguments				
24	CS (COMM)		2046/19	DIAMOND CYCLE PRIVATE LIMITED Vs. SUPREME KNITTING AND GENERAL MILLS AND ORS.
Final Arguments				
25	CS (COMM)		115/19	R.S. CORGO SERVICES AND ANR. Vs. ICICI BANK LTD. AND ANR.
Judgement				
26	CS (COMM)		392/20	ICICI Bank Vs. GAURAV AND ANR
27	CS (COMM)		378/19	ICICI Bank Vs. DEVENDER SINGH

COURT ROOM No. 14

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

Criminal Cause List Dated 03-04-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC		28750/2016	STATE Vs. VINOD YADAV	176 /2015 (Burari)
2	SC		269/2017	STATE Vs. AVDHESH KUMAR	105 /2016 (Kamla Market)
3	SC		319/2019	STATE Vs. SAHIL CHADHA	47 /2019 (Civil Lines)
4	SC		850/2019	STATE Vs. AKRAM	149 /2019 (Chandni Mahal)

01/6/20

all cases for. 01/6/20

Room No. 119

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Naveen Kumar Kashyap

Additional Sessions Judge

Criminal Cause List Dated 03-04-2020 Total Cases:10

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		27173/2016	STATE Vs. RAJEEV SHARMA @ BILLU @ BALLU	67 /2016 (Hauz Qazi)
2	SC		372/2019	STATE Vs. VIPIN SHARMA	213 /2018 (Lahori Gate)
Prosecution Evidence					
3	SC	8/2016	27314/2016	STATE Vs. RATTAN SINGH	64 /2014 (H. Nizamuddin)
4	SC		28710/2016	STATE Vs. SUNDER ETC	252 /2016 (Kotwali)
5	SC		29006/2016	STATE Vs. ASHUTOSH MISHRA	535 /2014 (Roop Nagar)
6	SC		702/2018	STATE Vs. MD. NAVED	152 /2016 (Hauz Qazi)
Final Arguments					
7	SC	2/2015	27481/2016	STATE Vs. PAWAN SHARMA	386 /2014 (Pahar Ganj)
Arguments					
8	CA		360/2018	VCI HOSPITALITY LTD. AND ANR. Vs. INCOME TAX OFFICER	/0 ()
9	CA		361/2018	VCI HOSPITALITY LTD. AND ANR. Vs. INCOME TAX OFFICER	/0 ()
10	CA		127/2019	VIMAL KUMAR TAHEEM Vs. THE STATE AND ORS.	/0 ()

→ 01/06/2020

नवीन कुमार कश्यप
NAVEEN KUMAR KASHYAP
अति सत्र न्यायाधीश
Addl. Sessions Judge
(केन्द्रीय)-04
(Central)-04
कमरा नं. 119, प्रथम तल
Court No. 119, 1st Floor
तीस हजारी न्यायालय, दिल्ली-54
Tis Hazari Courts, Delhi-54

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Lovleen

Presiding Off.-MACT

CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:5

Room No. 230

S.No.	Case Type	Old Case No.	Case No.	Title
Plaintiff/Petitioner Evidence				
1	MACT	577/2014	57198/16	SHAUKAT ALI (I) Vs. NAVIN KUMAR (NA)
2	MACT		367/17	S.D. SHARMA (I)(FIR522/16/KOTWALI) Vs. PRASHANT KUMAR (SBI GEN. INS.)
3	MACT		368/17	ASHISH (I)(FIR522/16/KOTWALI) Vs. PRASHANT KUMAR (SBI GEN. INS.)
4	MACT		1108/17	SANJAY (I)(FIR105/17/K.GATE) Vs. SAMARTH (TATA AIG INS. CO.)
5	MACT		883/18	RAM ROOP (i)(fir23/18/timarpur) Vs. DHARMINDER YADAV (NIA)

22/10
20

FR
District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Lovleen
Presiding Off.-MACT

Room No.
230

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	32/2012	24399/16	BRIJ MOHAN BHATIA Vs. GURVINDER PAL
2	EX	33/2012	24400/16	JYOTI BHATIA Vs. GURVINDER PAL
3	EX	44/2013	23538/16	ROHIT KUMAR Vs. SATISH KUMAR
4	EX	58/2014	24118/16	UNITED INDIA INSURANCE COMPANY. Vs. PREETAM KUMAR ORA.
5	EX		123/17	MUNNI DEVI AND ORS Vs. SAGAR YADAV AND ANR
6	EX		1262/17	IFFCO TOKIO GENERAL INSURANCE CO LTD Vs. GOYAL TRADERS
7	EX		51/18	NATIONAL INSURANCE COMPANY Vs. PAPPU LAL
8	EX		733/18	The New India Assurance Co., Ltd. Vs. JASBIR SINGH @ JASSA
9	EX		898/18	NAMAN SHARMA Vs. SANJAY@ SANJAY AGGARWAL
10	EX		5920/18	THE NEW INDIA ASSURANCE COMPANY LTD Vs. PRADEEP KUMAR.
11	M Ex		128/18	JAMUNA DEVI AND ORS. Vs. RAKESH KUMAR AND ORS.
Misc./ Appearance				
12	M Ex		190/18	DINEY DEVASSY AND ORS. Vs. INDERJEET SINGH AND ORS.
Misc. cases/purpose				
13	MACT		586/19	RUBY W/O, DECEASED/ROSHANLAL (PETITION) Vs. CHANDAN KUMAR (UIIC) 22/5/20
14	EX		1042/19	MOHAR PAL SINGH Vs. RAMESH @ VEERA AND ANR
15	M Ex		586/19	SURAJ KUMAR YADAV Vs. SHAMSHER SINGH
16	M Ex		593/19	PUSHPA DEVI Vs. ISTGAR AND ORS.
17	EX		1133/19	NATAIONAL INSURANCE CO LTD Vs. VIJAY SHARMA
18	M Ex		706/19	PURNIMA SINGH Vs. GUPTA NATH AND ORS
19	M Ex		716/19	UNITED INDIA INSURANCE COMPNAY Vs. PREETAM KUMAR AND ANR
20	EX		77/20	SURAJ KUMAR YADAV Vs. SAMSHER SINGH
Plaintiff/Petitioner Evidence				
21	MACT		503/17	RAM BHAWAN SINGH (I)(FIR26/17/K.GATE) Vs. SHABAB MIYAN (LIBERTY VIDEOCON GEN. INS.)
22	MACT		1152/17	RANI (I)(SR. CITIZEN)(FIR218/17/ROOP NAGAR) Vs. OMVIR (UIIC)
23	MACT		490/18	PRASHANT TYAGI (I) Vs. SANJAY KUMAR (BAJAJ ALLIANZ)
24	MACT		372/19	SANDEEP KUMAR (PETITION) Vs. GAURAV TYAGI
25	MACT		386/19	JEENAT LRS OF DECEASED RIYASAT (SR. CITIZEN)(FIR332/18/SUBZI MANDI) Vs. AMRIT LAL
Defendant/Respondent Evidence				
26	MACT	599/2014	57811/16	MANISH SHARMA(I) Vs. SURESH KUMAR - 18/9/20
Final Arguments				
27	MACT		1087/17	MOHD. AMJAD (I)(FIR211/17/SARAI ROHILLA) Vs. NANK SINGH (UNIVERSAL SOMPO GEN.) - 29/5/20

As per Verbal directions received from Ld. presiding officer. the following
 books are given

District and Sessions Judge, Central, THC
 IN THE COURT OF MR. ARUN SUKHIJA
 Additional District Judge(ADJ)

Case No 336

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	75/2008	23834/16	MS. ANJANA ENTERPRISES Vs. SMT. RENU SADH OTHER
2	EX	60/2010	23487/16	MANOJ HANDA Vs. JATINDER BHATIA
3	EX	33/2012	24369/16	CORPORATION BANK Vs. MS K.M. GARAGE P. LTD. ORS.
4	M Ex	5/2015	5860/16	MALHAN BUILDERS Vs. DURKHANI JADRAN
5	EX	16/2015	24566/16	MS NEW LINK OVESESEAS FINANCE LTD Vs. SATISH KASHYAP
6	EX	51/2015	23435/16	SHIVENDER TYAGI Vs. ANIL PRAJAPATI
7	EX	58/2015	23240/16	VIKAS KHADARIA ANR. Vs. S.HARPAL SINGH GUJRAL ANR.
8	EX		573/17	ALFA PLASTS LTD. Vs. ASHOK KUMAR AGGARWAL
9	CS DJ		2713/17	NEELKANTH TUBES PVT LTD Vs. MAINI CONSTRUCTION EQUIPMENT PVT LTD AND ANR
10	EX		1540/17	HDFC Bank LTD Vs. OMPRAKASH PURANCHAND
11	EX		11/18	ICICI Bank Vs. ASHOK KUMAR SHARMA
12	EX		765/18	MEENA KHANNA AND ORS Vs. STATE BANK OF INDIA AND ANR
13	EX		939/18	JAGDISH CHAND AND ORS. Vs. DAL CHAND AND ANOTHER
14	Misc DJ		384/18	ICICI Bank Vs. ASHOK KUMAR SHARMA
15	EX		1268/18	AU SMALL FINANCE AU FINANCIERS(INDIA) LTD. Vs. SYECAB TOURIST TRANSPORT SERVICES AND ORS.
16	EX		5850/18	VINOD MAHAJAN Vs. GAYATRI ENTERPRISES AND ORS
17	EX		5884/18	M/S V.K. TRADING COMPANY Vs. M/S PRINT LAND INDIA
18	EX		608/19	PARMESHWAR SAH Vs. PAWAN KUMAR
19	EX		1193/19	RUBINDER SINGH Vs. VINOD KUMAR BATRA
20	EX		1228/19	HDB FINANCIAL SERVICES LTD Vs. KAPIL KUMAR JAIN
21	EX		1229/19	HDFC BANK LIMITED Vs. PUSPA DEVI AND ANR
22	EX		1382/19	INDIA INFOLINE FINANCE LTD Vs. KTS GLASS INDUSTRIES PVT LTD AND ORS
23	EX		52/20	HDFC Bank LIMITED Vs. RAVI KUMAR
24	EX		112/20	FIROZUDDIN Vs. HAJI ZAFRUDDIN
25	EX		152/20	M/S SUNIL KUMAR VIRENDER KUMAR TIMBER MERCHANT PVT. LTD. Vs. M/S ARIHANT INDUSTRIES
26	EX		164/20	GAJENDRA GUPTA Vs. KARVAT COVER MORE ASSIST PVT. LTD.
27	M Ex		101/20	INDER SINGH SHARMA Vs. M/S AGGARWAL TRADING COMPANY
Plaintiff/Petitioner Evidence				
28	CS DJ		2947/17	MAHENDRA AGARWAL Vs. GAMMON INDIA LIMITED
29	CS DJ		1130/18	M/S ORIENT BLACKSWAN PVT. LTD. Vs. S.R. ENTERPRISES
30	CS DJ		1394/18	INDRAPRASTHA SERVICES Vs. CENTRAL ORGANIZATION FOR MODERNIZATION OF WORKSHOP(COFMOW)
31	CS DJ		271/19	CHANDER PRABHA @ POONAM @CHANCHAL AND ORS. Vs. BABY AND ORS.
Defendant/Respondent Evidence				
32	CS DJ	119/2016	12842/16	SOLID STATE COMPUTERS PVT LTD. Vs. THE UNION OF INDIA
33	CS DJ	125/2016	10063/16	SHRI MEHTABUDDIN Vs. SYED NAEEM SHAFI
Misc./ Arguments				
34	M Ex	4/2015	5870/16	MS MALHAN BUILDERS Vs. SMT DURKHANIE JADRAN ORS.
Misc. Arguments				

29/5/20

22/5/20

5/6/20

3/6/20

4/6/20

29/5/20

**District and Sessions Judge, Central, THC
IN THE COURT OF MR. ARUN SUKHIJA
Additional District Judge(ADJ)**

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title
35	EX		878/19	BALBIR SINGH MAKEN Vs. ABHA PRITI KUJOR 5/6/20
Final Arguments				
36	RCA DJ	26/2012	61231/16	MS ANSAL PROPERTIES 7 INFRASTRUCTURE LTD. Vs. MOHINI BHASIN 4/6/20
37	RCA DJ	29/2012	61505/16	TARLOCHAN SINGH Vs. MOHINI BHASIN AND ANR
38	CS DJ	472/2014	11086/16	GOVIND NARAIN Vs. VIJENDER SINGH @ MUNNA @ VIJENDER CHOWDHARY
39	CS DJ		5881/18	ICICI BANK LTD. Vs. SUBHASH CHANDRA VERMA 6/6/20
40	RCA DJ		44/19	URMIL CHANDYOKE Vs. THE STATE 6/6/20
Judgement				
41	CS DJ		19851/16	DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. SUNIL KUMAR AND ORS. 6/6/20
Consideration				
42	EX		186/20	M/S INDIAN INFOLINE FINANCE LIMITED Vs. SAGAR TRADING COMPANY AND ORS. 5/6/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		288/19	RAJENDER SINGH DUGGAL Vs. AKHILESH SINGLA - 30/7/20
2	EX		2071/19	INDU PRAKASH Vs. SURENDER KAPOOR - 30/7/20
Misc./ Appearance				
3	CS SCJ		3269/19	PURVI TEXTILES Vs. LAVANYA CLOTHING CO. - 30/7/20
Misc. cases/purpose				
4	EX		2556/19	HDFC BANK LTD Vs. SANJAY KUMAR - 30/7/20
5	CS SCJ		45/20	SUSHIL KUMAR OJHA Vs. MOHD. FAISAL - 30/7/20
6	EX		82/20	RAMVIR SINGH Vs. PREM KISHORE SHARMA - 30/7/20
7	EX		122/20	HDFC BANK LIMITED Vs. RADHA KISHAN - 30/7/20
8	EX		123/20	HDFC BANK LIMITED Vs. PAWAN VOHRA - 30/7/20
9	EX		124/20	HDFC BANK LIMITED Vs. NIKHIL KEDAR - 30/7/20
10	EX		128/20	INDUSIND BANK LTD. Vs. SANJAY LALCHAND - 30/7/20
11	EX		131/20	INDUSIND BANK LTD. Vs. PRADEEP KUMAR - 30/7/20
12	EX		217/20	SURENDER KUMAR Vs. KULDEEP KASANA - 30/7/20
13	CS SCJ		781/20	VEXIL BUSINESS PROCESS SERVICES PVT. LTD. Vs. RAJA RAM - 30/7/20
Issues				
14	CS SCJ		1402/18	Canara Bank Vs. MOHD. SAJID - 30/7/20
15	CS SCJ		3358/19	SUMAN Vs. JOKU RAM - 30/7/20
Plaintiff/Petitioner Evidence				
16	CS SCJ		2119/16	G.K. PHARMA Vs. SIEMEN LABORATORIES (INDIA) PVT LTD - 30/7/20
17	CS SCJ		2120/16	ROHAN PHARMA PVT LTD Vs. SIEMEN LABORATORIES (INDIA) PVT LTD - 30/7/20
18	CS SCJ		1247/17	ICICI BANK LTD Vs. VINOD SHARMA - 30/7/20
19	CS SCJ		2805/17	HARIKISHAN MAMODIA Vs. CEMTAC CEMENT (P) LIMITED - 30/7/20
20	CS SCJ		3059/17	SARLA DEVI Vs. DELHI URBAN SHELTER IMPROVEMENT BOARD - 30/7/20
Misc. Arguments				
21	CS SCJ	78/2016	672/16	SHANTI DEVI (SC) Vs. RAMESH KUMAR - 30/7/20
22	Misc SCJ		140/18	MAHANT P.L. MANGALDASS Vs. RAVI KUMAR - 30/7/20
23	CS SCJ		3726/18	INDRA PRATAP SINGH Vs. CELLUGEN BIOTECH PVT. LTD. - 30/7/20

All Cases are Adjourned
for 30-7-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller

Room- No 27

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		1810/18	SMT RAJINDER KAUR ANAND Vs. SMT SUMITRA DEVI AND ORS
2	EX		1865/18	SMT.MAGAN WATI Vs. PANKAJ GUPTA
3	EX		1819/19	MAHESH KUMAR KHANNA Vs. ISHWARI DEVI
4	EX		1934/19	BAL RAJ Vs. AMRIK SINGH
5	EX		2634/19	RAJ KUMAR BANSAL Vs. RAM SAHAY VINAYAK
6	EX		2658/19	KUMUD SHARMA @ KARUN SHARMA Vs. JEEWAN LAL
7	EX		76/20	SABILA Vs. MOHAMMED HANIF
8	EX		150/20	SAVITRI DEVI Vs. SANJEEV JAIN
9	EX		151/20	RAJ KUMAR Vs. SANJEEV JAIN
10	EX		413/20	SHAKUNTLA DEVI Vs. SHAFIQ AHMED
11	EX		414/20	MOOL CHAND Vs. SHAFIQ AHMED
12	EX		415/20	NAND KISHORE @ RAJU Vs. SHAFIQ AHMED
13	EX		417/20	GAURI SHANKAR Vs. SHAFIQ AHMED
14	EX		419/20	NARESH KUMAR SAXENA Vs. SHAFIQ AHMED
15	EX		420/20	NARESH KUMAR Vs. SHAFIQ AHMED
16	Misc RC ARC		8/20	NARAIN PODDAR HUF Vs. DANTA DEVI FATEHPURIA
17	Misc RC ARC		9/20	NARAIN PODDAR HUF Vs. KANTA DEVI FATEHPURIA
18	EX		522/20	VIRENDER KUMAR GUPTA Vs. ANUPAM HOTELIERS
19	EX		657/20	MANJU MITTAL Vs. BISHAN SWAROOP GUPTA
Plaintiff/Petitioner Evidence				
20	RC ARC	8/2012	78227/16	THE DELHI PINJRA POLE SOCIETY (REGD.) Vs. GOVIND RAM
Misc. Arguments				
21	RC ARC		374/17	ANJUMAN-E-SHIA-TUS-SAFA (REGD.) Vs. VIDYAWATI
22	RC ARC		276/18	JAIN COOPERATIVE BANK LTD Vs. HARBIR SINGH @ AMRIK SINGH
23	RC ARC		129/19	RAVINDER Vs. MANOHAR
24	RC ARC		315/19	K.P. AGGARWAL Vs. SALEK CHAND BALAK RAM
25	EX		2635/19	RAJ KUMAR BANSAL Vs. SUBHASH JAIN
Order				
26	RC ARC		788/17	MUJEEB AHMED Vs. NAMAN JAIN
27	RC ARC		550/18	MUNISH SINGLA Vs. VINOD TRIVEDI
28	RC ARC		164/19	ASHOK KUMAR KATHURIA Vs. MADAN LAL

20
30/7/20

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MS. TANIA SINGH

Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	43/2011	98280/16	CANRA BANK Vs. MR. C.R.VENKATACHALAM
2	EX	26/2015	97653/16	PREHLAD SINGH Vs. ROHTASH AND ORS.
3	EX	25/2016	98132/16	TATA POWER DELHI DISTRIBUTION LTD Vs. SHILPA
4	EX		98853/16	ICICI BANK LTD Vs. FATEH JEET SINGH
5	EX		962/18	UMESH RANI Vs. BUDH SINGH
6	EX		1584/19	HDFC BANK LTD Vs. MOHD ALI
7	EX		1681/19	KOTAK MAHINDRA BANK LIMITED Vs. MOHD. NASEEM QURESHI
8	EX		1990/19	DEVENDER KUMAR Vs. ORIENTAL INSURANCE COMPANY LTD.
9	EX		2144/19	NARESH KASHYAP Vs. TEJ PAL SINGH
10	EX		2252/19	ICICI BANK LIMITED Vs. SUMIT
11	CS SCJ		3172/19	AVION TRAVELS Vs. SPECIALITY MERCHANDIZING
12	EX		2361/19	KOTAK MAHINDRA BANK LIMITED Vs. BABITA GUPTA
13	EX		2437/19	BSES YAMUNA POWER LTD. Vs. RUHI
14	EX		2438/19	BSES YAMUNA POWER LTD. Vs. SHAHID AKHTAR
15	EX		2439/19	BSES YAMUNA POWER LTD. Vs. ARBAZ
16	EX		2440/19	BSES YAMUNA POWER LTD. Vs. ASIF TENANT OF ABDUL REHMAN
17	EX		2441/19	BSES YAMUNA POWER LTD. Vs. PAWANJEET
18	EX		9/20	HDFC BANK LTD. Vs. MEHFUZ UL HAQ
19	EX		202/20	NITIN KUMAR GUPTA Vs. KISHORE KUMAR
20	EX		335/20	BSES YAMUNA POWER LTD. Vs. SHAMSHAL
21	EX		336/20	BSES YAMUNA POWER LTD. Vs. RAJA
22	EX		337/20	BSES YAMUNA POWER LTD. Vs. HAJRA
23	EX		338/20	BSES YAMUNA POWER LTD. Vs. SHAHAD ALI
24	EX		339/20	BSES YAMUNA POWER LTD. Vs. MOHD. SHARIQ
25	EX		340/20	BSES YAMUNA POWER LTD. Vs. MOHSIN
26	CS SCJ		769/20	ASHA SHARMA Vs. BSES YAMUNA POWER LIMITED
Issues				
27	CS SCJ		1090/19	RANJEET YADAV Vs. MOHD. YUSUF
Plaintiff/Petitioner Evidence				
28	CS SCJ	402/2014	319/16	VIJAY PAL JAIN Vs. MCD
29	CS SCJ		610/19	MUNAZZA MOHSIN Vs. B.S.E.S. YAMUNA POWER LTD.
Defendant/Respondent Evidence				
30	CS SCJ	98/2016	99752/16	RAVINDER KUMAR KAMRA Vs. DR. AMAR PAL KHURANA
Misc. Arguments				
31	CS SCJ	92/2016	932/16	BHIM SAIN Vs. THE GOVERNMENT OF NCT OF DELHI
32	CS SCJ		3781/17	PANKAJ SHARMA Vs. NARENDER PAREKH
33	EX		2442/19	BSES YAMUNA POWER LTD. Vs. ATHUR JAVED

ND04 30/07/2020

Room No 41

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	117/2013	31117/13	PHOOL KUMAR Vs. MATTU SALVINDER SINGH
2	CS SCJ		660/19	M/S SKY ASSOCIATES Vs. A.V.M. CHANDRA FAMILY TRUST 35 AND ORS.
3	EX		328/19	JYOTI SETH Vs. ARUN DEV GUPTA
4	EX		1115/19	M/S KOTAK MAHINDRA BANK LIMITED Vs. PARMOD KUMAR
5	EX		1051/19	RAMA ARJUN RETAIL PVT. LTD. Vs. BRAHAM PRAKASH AND ANR.
6	EX		1466/19	POOJA FINLEASE LTD Vs. RAJ BALA AND ORS.
7	EX		1469/19	POOJA FINLEASE LTD Vs. KUL DEEP AND ANR.
8	EX		1470/19	POOJA FINLEASE LTD Vs. RAJESH AND ANR.
9	EX		2310/19	SANJAY KUMAR Vs. VINOD CHOPRA
Issues				
10	CS SCJ		285/19	SAURABH KUMAR SHARMA Vs. ISCHOLAR EDUCATION SERVICES PVT. LTD AND ORS.
Plaintiff/Petitioner Evidence				
11	CS SCJ		499/17	JAI BHAGWAN VERMA AND ANR. Vs. MANMOHAN SINGH
Defendant/Respondent Evidence				
12	CS SCJ		171/17	AIR SALES AND SERVICE Vs. RAMA PULLEY COMPANY
13	CS SCJ		1612/18	BANSI LAL Vs. AMARJEET SINGH
Misc. Arguments				
14	EX	132/2001	95773/16	LAXMI DEVI (DECEASED) Vs. RAM NATH (DECEASED)
15	EX	130/2014	95450/16	PREM NATH AHUJA Vs. MS RICHE LABORATOIRES LTD.
16	Misc SCJ	3/2016	60622/16	MUJAL SALES CORPORATION Vs. VINOD KUMAR BHATIA
17	CS SCJ		2792/19	SMT. PUSHPA DEVI Vs. MS. SIMMI GUPTA
Judgement				
18	CS SCJ	209/2014	97468/16	MOHD. ZAMEER Vs. THE CUSTODIAN ENEMY PROPERTY FOR INDIA
19	CS SCJ	774/2014	93505/16	AKHIL BHARTIYA PRAKRITIK CHIKITSA PARSID Vs. SH. KEYUR BHUSHAN

NDOH - 30/7/20
ROOM NO - 137-A

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI
Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:23

श्री विनोद जोशी
Sh. VINOD JOSHI
दीवानी न्यायाधीश (स. के. जिला)
Civil Judge-01 (Central District)
कमरा नं. 125, प्रथम तल
Room No. 125, First Floor
तीस हजारी न्यायालय, दिल्ली
Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	EX		2186/19	MANTEE CONSULTANT PVT LTD Vs. NISHANT GUPTA
2	EX		2220/18	DALIP KUMAR Vs. RAJESH KUMAR
3	EX		993/19	MANJEET SINGH KHURANA Vs. MANISH JAIN
4	EX		1314/19	SONA CONSTRUCTION Vs. THE SWISS
5	CS SCJ		2536/19	STAR BIOMED PVT LTD. Vs. RAMITA GUPTA
6	EX		229/20	HOME CREDIT INDIA FINANCE PVT LTD. Vs. ADITYA JAIN
7	EX		230/20	BAJAJ FINANCE LTD. Vs. DEEPAK KUMAR KHATRI
8	EX		231/20	BAJAJ FINANCE LTD. Vs. HEENA LUXMI
9	EX		232/20	BAJAJ FINANCE LTD. Vs. TASEEM MOHD.
10	EX		262/20	CHANDERWATI DEVI Vs. VASDEV SARAN
Plaintiff/Petitioner Evidence				
11	CS SCJ	158/2013	460/16	AXIS BANK LTD Vs. MAHESH KUMAR CHAWLA
12	CS SCJ	158/2016	1086/16	ASHOK ARORA Vs. UNION OF INDIA
13	CS SCJ		3340/17	BRIGHT STAR GARMENTS Vs. SNAB PUBLISHERS PRIVATE LIMITED
14	CS SCJ		3341/17	BRIGHT STAR GARMENTS Vs. NITA MEHTA PUBLICATIONS
Defendant/Respondent Evidence				
15	CS SCJ	70/2013	99372/16	AMIT SAINI Vs. PCI LTD
16	CS SCJ	851/2014	96283/16	MOHD. IQBAL Vs. ANAM KHAN
17	CS SCJ	850/2014	96284/16	MOHD. IQBAL Vs. SAIRA KHAN
Misc. Arguments				
18	CS SCJ	600/2014	98156/16	ASIT Vs. SALEK CHAND VERMA
19	CS SCJ	5/2016	96445/16	SARVOTTAM TELECARE PVT LTD Vs. CHANDER SHEKHER JUNEJA
20	CS SCJ		1002/19	ARUN GUPTA Vs. DEAR GUPTA
21	CS SCJ		3509/19	K. SUKUMARA Vs. BHARAT SCOUTS AND GUIDES
Final Arguments				
22	CS SCJ	469/2014	98490/16	JAYENDRA SINGH Vs. INTERNATIONAL COLLEGE OF FINANCIAL PLANNING LTD. (ICFP)
Order on Misc. Application				
23	CS SCJ	5/2015	96257/16	SUNBEAM FOOD PRODUCTS CO. Vs. JAI PRAKASH ANKIT KUMAR

M D O H 30/07/20

Room No. 125

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Sh. Dhirendra Rana
 JSCC-cum-Adal. SCJ-cum-Guardian Judge
 CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:31

R.N-12

S.No.	Case Type	Old Case No.	Case No.	Title
<i>Savitri Devi - Yogesh</i>				
Misc. cases/purpose				
1	CS SCJ	272/2014	98904/16	LATA JAIN Vs. NORTH DELHI MUNICIPAL CORPORATION
Misc./ Appearance				
2	CS SCJ	117/2015	95396/16	SMT. LATA JAIN Vs. NORTH DELHI MUNICIPAL CORPORATION AND OTHERS.
3	CS SCJ		7/18	KRISHNA ANAND Vs. NORTH DELHI MUNICIPAL CORPORATION
4	EX		341/20	ISHWAR Vs. NORTH MCD
5	EX		342/20	DEVINDER Vs. NORTH MCD
6	EX		343/20	BISHNO DEVI Vs. NORTH DELHI MUNICIPAL CORPORATION
7	EX		344/20	AMIT Vs. NORTH MCD
8	EX		345/20	SUKHBIR Vs. NORTH MCD
9	EX		346/20	SURESH Vs. NORTH MCD
10	EX		347/20	GOMTI Vs. NORTH MCD
11	EX		348/20	RAMPHAL Vs. NORTH MCD
Issues				
12	CS SCJ		3300/17	MOHD. ABDULLAH ADEEB Vs. NORTH DELHI MUNICIPAL CORPORATION <i>PE</i>
Plaintiff/Petitioner Evidence				
13	Doc. Filing Civil	42235/2015	27504/16	KAMLA DEVI Vs. SHAKUNTALA DEVI
14	CS SCJ		2732/17	VIJAY SHANKER DUBEY Vs. SHO LAHORI GATE
15	CS SCJ		3708/17	SAMIUDDIN ANSARI Vs. THE DELHI URBAN SHELTER IMPROVEMENT BOARD
16	Misc SCJ		55/18	KAMLA DEVI Vs. SHAKUNTALA DEVI
Defendant/Respondent Evidence				
17	CS SCJ	776/2013	98169/16	MOHD. AMIN Vs. NORTH DMC
18	CS SCJ	455/2014	99288/16	PREM CHAND DUBEY Vs. ARVIND
Misc./ Arguments				
19	RCA SCJ	10/2013	1169/16	MOHD. AFSAROOON @ MENBOOB KHAN Vs. SAMEY SINGH
Misc. Arguments				
20	EX	215/2013	96774/16	UMESH KUMAR GUPTA ORS Vs. MS TOPLINE BUILDERS ANR
21	CS SCJ	231/2013	94683/16	SHRI KRISHNA NAND AND ANR. Vs. MANAS SADHNA MANDAL
Misc./ Arguments				
22	Doc. Filing Civil	91/2015	27394/16	SALEEM BAIG Vs. SAJRA BEGUM
23	Doc. Filing Civil	51495/2015	27370/16	SANTOSH KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION <i>Aggwal</i>
24	Doc. Filing Civil	54712/2015	27549/16	SANKAR P DAS Vs. MOHD. RAJES
25	RCA SCJ		16/17	SUNIL SAHANI Vs. USHA SAHANI
Misc. Arguments				
26	CS SCJ		2037/17	SANCEETA AGGARWAL Vs. THE NORTH DELHI MUNICIPAL CORPORATION
27	CS SCJ		3311/17	REHANA-BEGUM Vs. MOHD. ISMAIL
28	CS SCJ		394/18	SIRAJ AHMED Vs. MANSOOR AHMED
29	EX		1365/18	SUMER SINGH Vs. MUNICIPAL CORPORATIO OF DELHI
Misc./ Arguments				
30	MCA SCJ		14/19	ANIL KUMAR GOYAL Vs. BHAJAN LAL
Order				
31	Doc. Filing Civil	29657/2015	27628/16	DEEPAK Vs. MCD (NORTH)

30/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Sunil Rana
Additional District Judge

COURT NO. 307

CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title
Issues				
1	CS DJ	393/2016	14098/16	SUNDER LAL Vs. SHIV PARKASH → 22/4/20

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Sunil Rana

Additional District Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	215/2016	12073/16	SURAJ SHARMA Vs. SAVITRI DEVI → 1/7/20
2	EX	48/2013	24063/16	ASSET RECONSTRUCTION COMPANY (INDIA) LTD. Vs. PURSHOTAM DAS CHAUHAN
3	EX	47/2013	24773/16	CANARA BANK Vs. RAMESH PRASAD WAHI ANR
4	EX	51/2013	24794/16	MS M.M.T.C. LTD. Vs. MADHU GUTPA → 31/7/20
5	EX	26/2014	23631/16	GAURAV KUMAR Vs. NARENDER KUMAR
6	EX	6/2015	23812/16	PREM LATA AGGARWAL Vs. MS SAMPOORAN BUILDWELL
7	EX	48/2015	23309/16	SUDHIR KR DUTT Vs. PRITAM SINGH
8	EX	133/2015	23427/16	JAGDAMBAY COMPUTERS Vs. WIN COMPUTERS ORS.
9	Misc DJ	19/2016	61118/16	SURAJ SHARMA Vs. SAVITRI SHARMA → 1/7/20
10	EX		1147/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SHANU AND ANR → 31/7/20
11	Misc DJ		620/17	GAURAV KUMAR Vs. NARENDER KUMAR → 1/7/20
12	EX		441/18	M/S NOWOTEK TEXTILES PVT LTD. Vs. AJAY AGGARWAL
13	EX		747/18	ICICI Bank Vs. M S TANWER → 17/7/20
14	EX		776/18	RAJINDER ARORA Vs. NAZIBULLA KHAN
15	EX		918/18	HDFC Bank Vs. JAI CHARAN
16	EX		1227/18	RAJINDER PRASAD AGGARWAL Vs. MOHD. YOUNUS
17	EX		6393/18	AAR KAY FIN LEASE PVT LTD Vs. ANIL KUMAR ORS
18	EX		112/19	BAJAJ BROTHER PVT. LTD. Vs. N.C SUKMAL AND CO. → 31/7/20
19	EX		562/19	ECKO ELECTRICALS PVT LTD. Vs. YASH DAWAR
20	EX		715/19	KALPANA BHATIA Vs. KISHORE KUMAR VALECHA (SINCE DECEASED) THROUGH LRS
21	EX		1135/19	TANWAR LOGISTICS SOLUTION PVT. LTD. Vs. SIBA INTERNATIONAL
22	PC		5/20	HIMANSHU PRABHAKAR Vs. THE STATE (GOVT. OF NCT OF DELHI) AND ORS. → 1/7/20
Plaintiff/Petitioner Evidence				
23	CS DJ	292/2015	10572/16	TASLEEM ANJUM Vs. NAJMA PARVEEN AND OTHERS
24	CS DJ	291/2015	10573/16	TASLEEM ANJUM Vs. ISLAM ALI AND OTHERS → 28/7/20
25	CS DJ		153/19	MANVINDER SINGH BHATIA AND ANR Vs. YOGESH BIHARI MATHUR AND ANR
Misc. Arguments				
26	CS DJ	210/2012	10118/16	JAISHREE GUPTA Vs. RELIANCE SECURITIES LIMITED → 6/8/20
27	CS DJ		41/19	BIMAL KUMAR JHA Vs. VANTAGE INTERATED SECURITES SOLUTION PVT. LTD. → 7/8/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Vipin Kharb
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	21/2015	77957/16	AMARJIT SINGH KOHLI ANR Vs. SHASHI MANDOKHOT
Misc./ Appearance				
2	CS SCJ		3644/19	ICICI BANK LIMITED Vs. RAKESH
3	CS SCJ		3645/19	ICICI BANK LIMITED Vs. RAJESH DEVI
4	CS SCJ		3646/19	ICICI BANK LIMITED Vs. MOHD. GULFAM
5	CS SCJ		3647/19	ICICI BANK LIMITED Vs. RAHUL YADAV
Misc. cases/purpose				
6	CS SCJ		373/20	SUDHIR KUMAR Vs. BHUPINDER SINGH
7	CS SCJ		374/20	ICICI BANK LIMITED Vs. SHIJAUDDIN MALIK
Misc./ Appearance				
8	EX		461/20	KEWAL KISHAN AGGARWAL Vs. RAVIKANT SHARMA
9	EX		462/20	KEWAL KISHAN AGGARWAL Vs. RAJNI SONI
10	EX		465/20	KEWAL KISHAN AGGARWAL Vs. MANOJ KUMAR
Plaintiff/Petitioner Evidence				
11	RC ARC	559/2013	78991/16	MOHD.AHMED Vs. OM PRAKASH ANR
12	RC ARC	E-456/2014	79198/16	MEENA Vs. BHAGWATI ORS
13	RC ARC	260/2014	79211/16	SH. RAM KISHORE AGGARWAL Vs. SH. SANDEEP AGGARWAL
14	ESIC		8/18	DAN KAUR Vs. REGIONAL MANAGER EMPLOYEES STATE INSURANCE CORPORATION
Defendant/Respondent Evidence				
15	RC ARC		669/18	GRAM SUDHAR COMMITTEE Vs. RAM KISHORE
Misc./ Arguments				
16	RC ARC	709/2014	79653/16	PREM LATA Vs. RAM CHARAN AGGARWAL
17	RCA SCJ	10/2016	1274/16	SHRI KAMLAPATI SHARMA Vs. CHANDER SAIN ORS.
18	RCA SCJ	18/2016	1239/16	INDRAPRASTHA SEHKARI Vs. VIJAY SINGH
19	RC ARC	32/2016	79139/16	ANJANA SHARMA Vs. ASHOK KUMAR SHARMA ORS.
20	RC ARC		80995/16	ASIF Vs. MOHD. WALI
Misc. Arguments				
21	CS SCJ		2703/19	MOHD. AKHLAQ Vs. NASIR HUSSAIN QURESHI
Final Arguments				
22	CS SCJ		2071/17	RAM SARAN Vs. ARJUN SINGH
23	RC ARC	189/2013	79321/16	SHIV SONI Vs. RAJ KUMAR ANR
24	RC ARC	E-148/2014	78014/16	GULSHAN SAHNI Vs. FAQUIR CHAND SAHNI

R. No. 11

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	GP		57/19	PARIHVA KHARBANDA Vs. THE STATE
2	RCT ARCT		135/19	HARLEEN KAUR Vs. RAVINDER KUMAR WADHWA
3	T.P. C		110/19	QAISER IBRAHIM Vs. SMT. SHYAMA DEVI
4	GP		2/20	PREETI GUPTA Vs. STATE
5	RCT ARCT		8/20	PREM PAL Vs. ANIL TALWAR
6	MCD APPL		1/20	NORTH DELHI MUNICIPAL CORPORATION Vs. M/S TARUN BUILDWELL PVT LTD
7	EX		136/20	TRIDEV BUILDTECH PVT LTD Vs. ALOK KR GOENKA
Issues				
8	CS DJ		1969/18	RAMESH DHINGRA Vs. SAVITRI NAGPAL
Plaintiff/Petitioner Evidence				
9	CS DJ		1201/17	OM PRAKASH SHARMA Vs. TATA POWER DELHI DISTRIBUTION LTD
10	CS DJ		2036/18	MR. SANJAY NAGPAL Vs. MR. RAMESH DHINGRA
Final Arguments				
11	PPA	2/2015	30143/16	SH. DEEN DAYAL SHARMA Vs. DELHI DEVELOPMENT AUTHORITY
12	RCT ARCT		6/18	SHARWAN KUMAR SARAOGI Vs. GIAN WATI DEVI (SINCE DECEASED)
13	Misc DJ		207/18	CHANDRESH GOEL Vs. RAJINDER SINGH
14	RCT ARCT		141/18	SHIV KUMAR GUPTA Vs. PRAKASHWATI
15	RCT ARCT		167/18	NOORUDDIN AHMED (SINCE DECEASED) THROUGH LRs Vs. HARBANS LAL ARORA (NOW DECEASED) THROUGH LRS.
16	RCT ARCT		132/19	HASHIR MAIRAJ Vs. MOHD. NADEEM
Order				
17	RCT ARCT		68/17	S. KULDEEP SINGH Vs. RAVINDER KUMAR

3/6/2020

— 16/04/2020

RN.

217

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		2784/19	HIMACHAL PRADESH HORTICULTURE PRODUCE MARKETING AND PROCESSING CORPORATION LTD Vs. HARI FRUITS TRADERS 30-7-20
2	EX	52/2009	97824/16	BONANZA PORTFOLIO LTD. Vs. BANDANA SHUKLA 30-7-20
3	EX	85/2013	96234/16	PRINCE KHURANA Vs. MS HARIMANDIR CHIT FUND 30-7-20
Misc./ Appearance				
4	EX	193/2014	96970/16	CHANDER DASS Vs. RAMESHWAR PAL 30-7-20
Misc. cases/purpose				
5	CS SCJ	146/2016	596/16	LAXMANDASS Vs. MUKESH KUMAR GOYAL 30-7-20
6	CS SCJ		951/19	YATINDER KUMAR Vs. BABY 30-7-20
7	CS SCJ		3507/19	HARDAYAL SINGH MEHTA Vs. DELHI JAL BOARD 30-7-20
8	CS SCJ		3631/19	DESH RAJ Vs. URMILA DEVI @ NEETU -30-7-20
9	EX		470/20	RANJEET Vs. SUBHRA KABASI 30-7-20
Plaintiff/Petitioner Evidence				
10	CS SCJ		1227/18	ANIL JAIN Vs. DEEPAK AUTOMOTIVE P LTD 30-7-20
11	CS SCJ		1336/19	RITU JAIN Vs. SUNIL JAIN 30-7-20
12	CS SCJ		1400/19	G.K. JAIN Vs. SHARANJEET SINGH WADHWA 30-7-20
Defendant/Respondent Evidence				
13	CS SCJ	697/2012	98789/16	ANIL KUMAR Vs. PARITOSH KUMAR JAIN 30-7-20
14	CS SCJ	68/2015	99628/16	MOHD. SAJID Vs. MOHD. AFTAB KHAIRI 30-7-20
Misc. Arguments				
15	Misc SCJ		624/19	PAWAN KUMAR Vs. SANTOSH 30-7-20
16	EX	11/2016	96276/16	SHANKAR LAL Vs. AMIT AGGARWAL 30-7-20
17	CS SCJ		2645/18	SURAJ NARAIN AND ORS Vs. UMA GANGULY AND ORS 30-7-20
18	CS SCJ		3330/19	SHUBHATI SHARMA Vs. SUNITA MITTAL 30-7-20
Order on Misc. Application				
19	CS SCJ	295/2014	97356/16	SHIV NATH PRASAD Vs. PREMwati 30-7-20
Final Arguments				
20	CS SCJ	96/2013	98619/16	MOHAN LAL Vs. CHAMAN LAL 30-7-20
Order on Misc. Application				
21	CS SCJ	24/2016	96243/16	JOLLY JAIN Vs. ANJU 30-7-20
22	CS SCJ	222/2016	690/16	CHAITANYA CONSTRUCTION CO. Vs. DELHI JAL BOARD 30-7-20
23	CS SCJ		22/19	ICICI BANK LIMITED Vs. SANJEEV KUMAR 30-7-20

All Cases Adjourned
for - 30-7-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	117/2013	31117/13	PHOOL KUMAR Vs. MATTU SALVINDER SINGH
2	CS SCJ		660/19	M/S SKY ASSOCIATES Vs. A.V.M. CHANDRA FAMILY TRUST 35 AND ORS.
3	EX		328/19	JYOTI SETH Vs. ARUN DEV GUPTA
4	EX		1115/19	M/S KOTAK MAHINDRA BANK LIMITED Vs. PARMOD KUMAR
5	EX		1051/19	RAMA ARJUN RETAIL PVT. LTD. Vs. BRAHAM PRAKASH AND ANR.
6	EX		1466/19	POOJA FINLEASE LTD Vs. RAJ BALA AND ORS.
7	EX		1469/19	POOJA FINLEASE LTD Vs. KUL DEEP AND ANR.
8	EX		1470/19	POOJA FINLEASE LTD Vs. RAJESH AND ANR.
9	EX		2310/19	SANJAY KUMAR Vs. VINOD CHOPRA
Issues				
10	CS SCJ		285/19	SAURABH KUMAR SHARMA Vs. ISCHOLAR EDUCATION SERVICES PVT. LTD AND ORS.
Plaintiff/Petitioner Evidence				
11	CS SCJ		499/17	JAI BHAGWAN VERMA AND ANR. Vs. MANMOHAN SINGH
Defendant/Respondent Evidence				
12	CS SCJ		171/17	AIR SALES AND SERVICE Vs. RAMA PULLEY COMPANY
13	CS SCJ		1612/18	BANSI LAL Vs. AMARJEET SINGH
Misc. Arguments				
14	EX	132/2001	95773/16	LAXMI DEVI (DECEASED) Vs. RAM NATH (DECEASED)
15	EX	130/2014	95450/16	PREM NATH AHUJA Vs. MS RICHE LABORATOIRES LTD.
16	Misc SCJ	3/2016	60622/16	MUJAL SALES CORPORATION Vs. VINOD KUMAR BHATIA
17	CS SCJ		2792/19	SMT. PUSHPA DEVI Vs. MS. SIMMI GUPTA
Judgement				
18	CS SCJ	209/2014	97468/16	MOHD. ZAMEER Vs. THE CUSTODIAN ENEMY PROPERTY FOR INDIA
19	CS SCJ	774/2014	93505/16	AKHIL BHARTIYA PRAKRITIK CHIKITSA PARSID Vs. SH. KEYUR BHUSHAN

30/07/20

(COURT NO. 137-A)

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Puneet Pahwa
Additional Rent Controller
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	0M-55/2007	96628/16	SYED IQBAL AHMED Vs. JAMEEL HUSSAIN (OBJ. SH. NASEEM AKHTAR)
2	EX	103/2015	96907/16	ANIL KUMAR BANSAL Vs. SATYA NARAIN GUPTA
3	EX	5/2016	97648/16	ATTAR SINGH Vs. SWARANA RAJAN
4	EX		27/17	ONKAR NATH Vs. VIMLA DEVI
5	EX		516/17	RAGHVIR SINGH Vs. SUSHILA DEVI
6	EX		578/18	PRADEEP MIDHA Vs. BHAGWATI DEVI THAKUR
7	EX		1167/18	RAJBIR SINGH Vs. TARA
8	Misc RC ARC		120/18	PRADEEP MIDHA Vs. BHAGWATI DEVI
9	EX		1461/18	HANSA SONI Vs. BINA ROY
10	EX		1717/18	RUKMANI DEVI Vs. KATORI DEVI
11	EX		2303/18	PRAVEEN KUMAR JAIN Vs. BHARAT KUMAR GUPTA
12	EX		976/19	MOHAR SINGH Vs. OM PRAKASH GUPTA
13	EX		2007/19	JAWAHAR HANS Vs. RAJESH MEHTA
14	Misc RC ARC		31/20	VIPIN KUMAR JAIN Vs. KAMLESH KUMAR JAIN
Plaintiff/Petitioner Evidence				
15	EX	X-136/2007	95805/16	SYED IQBAL Vs. JAMEEL HUSSAIN
16	RC ARC	173/2012	79866/16	MEENU GUPTA Vs. RAJ KUMAR
17	RC ARC	118/2014	78580/16	MOHAN LAL Vs. MS RAM LAL ASHOK KUMAR ANR
18	RC ARC		322/18	MUNTAZIMA COMMITTEE Vs. RAKESH AHLUWALIA
19	RC ARC		997/18	SURESH KUMAR GOYAL Vs. VIJAY KUMAR GUPTA
Misc./ Arguments				
20	RC ARC		80968/16	AMINA BEGUM Vs. NAWAB ALI
21	RC ARC		712/18	SATISH KUMAR OSWAL Vs. VINOD AGGARWAL
22	RC ARC		720/18	KRISHNA Vs. PRADEEP KUMAR
23	RC ARC		781/18	KAMAL BHATIA Vs. MOHD. YAQUB
Final Arguments				
24	RC ARC	387/2014	80506/16	SH. SHYAM MOHAN SHARMA Vs. SH. JAGDISH CHAND AND ANR
25	RC ARC	707/2014	78416/16	KUWAR PAL Vs. PARAS RAM

30/1/20

Room No. 36
SH. PUNEET PAHWA, ARC

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. CHARU ASIWAL
Civil Judge, Court Room No. 231
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:24

		Next Date of hearing
1	CS SCJ 3093/16 PANDIT GANGA RAM SHASTRI Vs. CHIEF PROJECT MANAGER DMRC	30.07.20
2	CS SCJ 3332/17 RAFIQ AHMED Vs. DAULAT RAM	30.07.20
3	CS SCJ 2740/18 CENTRAL BANK OF INDIA Vs. ANGAD SINGH MATTA	30.07.20
4	CS SCJ 2741/18 CENTRAL BANK OF INDIA Vs. ANGAD SINGH MATTA	30.07.20
5	CS SCJ 1324/19 SANJAY VERMA Vs. NITIN VASHISHTHA	30.07.20
6	EX 2111/19 HDFC BANK LTD. Vs. SOHAN PAL	30.07.20
7	EX 2112/19 BAJAJ FINANCE LTD. Vs. MANHAR SINGH	30.07.20
8	CS SCJ 3264/19 ICICI BANK LIMITED Vs. PUNEET KUMAR CHOPRA	30.07.20
9	CS SCJ 3265/19 ICICI BANK LIMITED Vs. MOHIT KUMAR	30.07.20
10	CS SCJ 3266/19 ICICI BANK LIMITED Vs. ALOK KUMAR	30.07.20
11	CS SCJ 79/20 SACHIN JAIN Vs. AMIT AGGARWAL	30.07.20
12	CS SCJ 165/20 PHOOL CHAND BHAGAT SINGH Vs. V.H. METAL INDUSTRIES	30.07.20
13	EX 75/20 K.N. GOYAL Vs. M/S TOTAL APPLICATION SOFTWARE COMPANY PVT. LTD.	30.07.20
14	CS SCJ 97375/16 BEGUM FARHAT GHALIB Vs. N.Z.OMAR HASAN KHAN	30.07.20
15	CS SCJ 2004/18 STATE BANK OF INDIA Vs. WARYAM SINGH	30.07.20
16	CS SCJ 2482/18 BHARATI BHAWAN Vs. BOOK POINT	30.07.20
17	CS SCJ 837/16 SHUBRA JHANJI Vs. SANJAY JAIN	30.07.20
18	CS SCJ 1124/18 DINESH KUMAR GUPTA Vs. RAJESH KUMAR SINGHAL	30.07.20
19	CS SCJ 151/17 MADAN LAL SAINI (SR. CITIZEN) Vs. NISHTHA SHREE SAINI	30.07.20
20	CS SCJ 152/17 MADAN LAL SAINI (SR. CITIZEN) Vs. INDU SHREE SAINI	30.07.20
21	CS SCJ 1598/19 BIMLA @ BALA Vs. Rafiq Ahmed	30.07.20
22	CS SCJ 95120/16 MEERA SHAMSHER SINGH Vs. SUDHIR SIVASANKAR	30.07.20
23	CS SCJ 221/19 ICICI BANK Vs. RAHUL BHARDAWAJ	30.07.20
24	CS SCJ 1565/16 SHRI HARNAM SINGH Vs. SHRI MADAN LAL	30.07.20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room No. 347

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:16

			Next Date of hearing
1	CS SCJ 95284/16	MOOL CHAND Vs. R.K. DHALL	30.07.20
2	CS SCJ 3871/17	ICICI BANK LIMITED Vs. BHANU PRATAP PANDEY	30.07.20
3	CS SCJ 813/19	DO MOBILE INDIA PVT LTD Vs. DBS BANK LTD	30.07.20
4	CS SCJ 1292/19	MOHAN LAL Vs. MAHIP SINGH	30.07.20
5	CS SCJ 1774/19	KAMLESH KUMAR Vs. SHANTI DEVI	30.07.20
6	Counter Claim 30/19	ICICI BANK LIMITED Vs. BHANU PRATAP PANDEY	30.07.20
7	CS SCJ 3402/17	SUNIL DABAS Vs. BEDI @ BEDI ASSOCIATES	30.07.20
8	CS SCJ 1072/18	DEVI Vs. MOHAN LAL	30.07.20
9	CS SCJ 3075/18	HARI KISHAN GUPTA Vs. THE REGIONAL MANAGER	30.07.20
10	CS SCJ 1254/19	SATISH KUMAR Vs. COLOURMAGIX PRINTS PVT. LTD.	30.07.20
11	CS SCJ 97733/16	RAJINDERA PERSHAD ARORA Vs. ASHOK KUMAR GUPTA	30.07.20
12	CS SCJ 1112/19	FARZANA Vs. MOHD. ASIM	30.07.20
13	CS SCJ 1495/16	STATE BANK OF INDIA Vs. DR. USHA SINGH	30.07.20
14	CS SCJ 1090/16	RUPINDER KAUR Vs. DYNAMIC INFRADEVELOPERS PVT LTD	30.07.20
15	CS SCJ 1961/18	PREM CHAND Vs. RAJESH	30.07.20
16	CS SCJ 3900/17	TATA POWER DELHI DISTRIBUTION LTD Vs. BALUJA PLASTIC	30.07.20

Room No-22
→

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc./ Appearance				
1	OMP (I) (COMM.)		64/19	MONEYWISE FINANCIAL SERVICES PVT. LTD Vs. SHREE RAM AVTAR FRUIT COMPANY INDIA PVT. LTD.
2	OMP (I) (COMM.)		5/20	ASHOK TACKER Vs. CHIEF ENGINEER PROJECTS
3	OMP (I) (COMM.)		29/20	M/S BUSSAN AUTO FINANCE INDIA PVT LTD Vs. ANIL KUMAR TRIPATHI
Case Management Hearing / Pre - Trial Conference				
4	OMP (COMM.)		103/19	UNION OF INDIA Vs. M/S OM VAJRAKAYA CONSTRUCTION THROUGH ITS PARTNERSH. RAMESH SIWACH
Misc. cases/purpose				
5	CS (COMM)		312/19	FURQUAN ALI Vs. AMIR AHMED
6	CS (COMM)		446/19	ICICI Bank Vs. AARIF SAYEED
7	CS (COMM)		552/19	CANADIAN SPECIALITY VINYLs Vs. UTOPIA EXIM PVT LTD. AND ORS
Misc./ Appearance				
8	CS (COMM)		620/19	A TO Z CHEMICALS Vs. SANIA PRINTS PVT. LTD.
Misc. cases/purpose				
9	CS (COMM)		2510/19	VIJAY AHUJA Vs. M ARASU
10	CS (COMM)		2581/19	MOHIT JINDAL Vs. JITENDRA SYNTHETIC PVT LTD
Misc./ Appearance				
11	CS (COMM)		2767/19	M/S PANKAJ SALES CORPORATION Vs. THIND INDUSTRIES
Misc. cases/purpose				
12	Misc DJ		97/20	ICICI Bank Vs. MD. KASIM
Misc./ Appearance				
13	CS (COMM)		907/20	ICICI Bank Vs. VINIT SARASWAT AND ORS.
Plaintiff/Petitioner Evidence				
14	CS (COMM)		1477/19	ICICI Bank Vs. PANKAJ BIDHURI
Misc. Arguments				
15	ARBTN		548/18	ARN INFRASTRUCTURES INDIA LTD. Vs. NAVEEN KUMAR KANNODIA
16	ARB. A. (COMM.)		80/18	GANGA CONTRACTS AND PROJECTS LIMITED Vs. C.L. TEWARI AND ANR
Misc./ Arguments				
17	CS (COMM)		1785/19	J R RICE INDIA PRIVATE LIMITED Vs. KAMLA DEVI RICE MILL PVT LTD
Misc. Arguments				
18	OMP (I) (COMM.)		30/19	V3S INFRATECH LTD. Vs. KONE ELEVATOR INDIA PRIVATE LTD.
Final Arguments				
19	ARBTN		484/18	JAGDISH MODI Vs. MANOJ KUMAR GOYAL
Order				
20	OMP (I) (COMM.)		10/19	HARISH NAGAR Vs. THE NORTHERN RAILWAY AND OTHERS

02/06/2020

27/04/2020

COURT
No. 149

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Deepika Singh
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	173/1/2011	511466/2016	VINITA Vs. MANOJ KUMAR	/0 (Burari)
2	Cr. Case	38/2/2012	291139/2016	STATE Vs. PAWAN	18 /2012 (Timar Pur)
3	Ct. Cases	50/1/2015	524767/2016	PADMA DEVI Vs. NEENA CHAUHAN	/0 (Timar Pur)
4	Ct. Cases	102/1/2015	518728/2016	NEETU RAGHAV Vs. PRADEEP KUMAR	/0 (Burari)
5	Cr. Case		883/2017	STATE Vs. CANCELLATION	388 /2015 (Subzi Mandi)
6	Cr. Case		10297/2018	STATE Vs. MOHD. AZAM	105 /2018 (Timar Pur)
7	EX CRL		118/2018	KAVITA RANI Vs. GAURAV AND ORS	/2018 ()
8	Ct. Cases		17489/2018	SHABANA BEGUM Vs. ABDUL KHAN	/2018 (Timar Pur)
9	EX CRL		10/2019	BOBY Vs. PRAMOD	/2019 (Burari)
10	Cr. Case		3363/2019	STATE Vs. KAMLANAND	04 /2019 (Kashmere Gate)
11	Ct. Cases		3249/2019	POOJA GUPTA Vs. RAKESH KUMAR GUPTA	/2019 ()
12	Ct. Cases		3561/2019	ROMPI @ ARTI Vs. RAVI KUMAR MISHRA @ RAHUL MISHRA	/2019 (Timar Pur)
13	Cr. Case		8113/2019	STATE Vs. SUNNY	97 /2018 (Timar Pur)
14	EX CRL		15/2020	KAVITA RANI Vs. GAURAV	/2020 (Timar Pur)
Prosecution Evidence					
15	Cr. Case	24/2/2010	299341/2016	STATE Vs. RAVI	340 /2008 (Timar Pur)
16	Ct. Cases	157/1/2013	512214/2016	DIMPLE Vs. MANOJ KUMAR	/0 (Burari)
17	Cr. Case	26/2/2014	292055/2016	STATE Vs. MANOJ	136 /2013 (Burari)
18	Ct. Cases		540124/2016	DHAN DEVI Vs. SANTOSH KUMAR	/0 (Burari)
Defence Evidence					
19	Cr. Case	11/2/2010	302648/2016	STATE Vs. RAKESH	50 /2009 (Burari)
Arguments					
20	Cr. Case	104/2/2014	291228/2016	STATE Vs. UMESH TYAGI	232 /2013 (Burari)
21	Ct. Cases	189/1/2015	513095/2016	AROTI SAHA Vs. SANTOSH J DASS	/0 (Timar Pur)
22	Ct. Cases		537113/2016	KAVITA RANI Vs. GAURAV	/0 (Timar Pur)
23	Ct. Cases		539188/2016	SONIA VERMA Vs. MOHIT VERMA @ SANNY	/0 (Subzi Mandi)
24	Ct. Cases		11793/2017	BOBY Vs. PRAMOD	/0 (Burari)
Order on Misc. Application					
25	Ct. Cases		3651/2018	JYOTI PANDEY Vs. SACHIN	/0 (Burari)
Arguments					
26	Ct. Cases		20709/2018	SANPREET KAUR Vs. GURPREET SINGH	/2018 (Subzi Mandi)

3-7-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	208/K/2010	526848/2016	M.K. SAXENA (NARAIN) Vs. ABHISHEK SINHA	/0 (Roop Nagar)
Misc. cases/purpose					
2	Ct. Cases		7378/2017	PUSHPA Vs. DEVENDER SINGH	/0 (Nabi Karim)
Misc./ Appearance					
3	Ct. Cases		9295/2017	KAVERI PARASHAR Vs. KALIND PARASHAR	/0 (Roop Nagar)
(Main Matter : Ct. Cases/0016503/2017)					
Misc. cases/purpose					
4	Ct. Cases		16187/2018	SAPNA NAGPAL Vs. TRILOK NAGPAL AND ORS	/2018 (Nabi Karim)
Misc./ Appearance					
5	Ct. Cases		1201/2019	SHAMIM AHMED Vs. DELHI WAQF BOARD	/2019 (Darya Ganj)
Misc. cases/purpose					
6	Cr. Case		1623/2019	STATE Vs. MAJBUDDIN	00199 /2018 ()
Misc./ Appearance					
7	Cr. Case		4917/2019	STATE Vs. CLOSURE REPORT	71 /2012 (Roop Nagar)
8	Cr. Case		6368/2019	STATE Vs. FEROS KHAN	000217 /2017 (Darya Ganj)
9	Cr. Case		9754/2019	STATE Vs. MOHD CHOTTAN	295 /2016 (Darya Ganj)
10	Ct. Cases		7868/2019	LAXMI PUBLICATION PVT.LTD Vs. KIRPA SHANKAR VISHWAKARMA	/2019 ()
11	Ct. Cases		8624/2019	KAMALUDDIN Vs. DELHI WAKAF BOARD	/2019 ()
12	Ct. Cases		8626/2019	SHAMIM AHMED Vs. DELHI WAQF BOARD	/2019 (Darya Ganj)
13	Ct. Cases		9432/2019	KAMALUDDIN Vs. M/s. DELHI WAQF BOARD	/2019 (Mahila Delhi-Central)
14	Ct. Cases		9433/2019	SHAMIM AHMAD Vs. THE MANAGEMENT OF M/S DELHI WAQF BOARD	/2019 ()
15	Cr. Case		11387/2019	NASIM Vs. M/s. DELHI WAQF BOARD	/2019 ()
16	Cr. Case		12428/2019	STATE Vs. UNTRACE	000320 /2018 ()
17	Cr. Case		1198/2020	STATE Vs. SHEKH MOHD SAAD	238 /2017 (Darya Ganj)
18	Cr. Case		2796/2020	STATE Vs. WASIM	28 /2020 ()
19	Cr. Case		2797/2020	STATE Vs. VICKY DAS @ VICKY	28 /2020 ()
20	Cr. Case		2798/2020	STATE Vs. NEELU SHEIKH @ NEERU SHEIKH	28 /2020 (Darya Ganj)
21	Cr. Case		2799/2020	STATE Vs. SAKBIR KHAN @ SAMRAT	28 /2020 ()
22	Cr. Case		2800/2020	STATE Vs. HAFIFUL SHEIKH @ HABIBUL SHEIKH @ HAPPY JULE KHAN @ HAPPY	28 /2020 ()
Charge					
23	Cr. Case	512/D/2015	303175/2016	STATE Vs. JITENDER KR	73 /2009 (Darya Ganj)
24	Cr. Case		2610/2017	STATE Vs. KISHAN KUMAR	141 /2016 (Darya Ganj)
25	Cr. Case		15214/2019	STATE Vs. RANI @ NANDINI	209 /2019 (Nabi Karim)
Prosecution Evidence					
26	Cr. Case	51/ST/2014	290055/2016	STATE Vs. RAJU YADAV@TUKESH YADAV	101 /2011 (Roop Nagar)
27	Cr. Case	347/D/2015	291266/2016	STATE Vs. RAM SINGH SAINI	153 /2012 (Darya Ganj)
28	Cr. Case	639/D/2015	296820/2016	STATE Vs. PRAMOD KUMAR	687 /2014 (Darya Ganj)
29	Cr. Case	28/D/2015	295514/2016	STATE Vs. CHANDER BHAN	610 /2007 (Darya Ganj)
30	Cr. Case		6373/2017	STATE Vs. MOHD. ISRARUL HAQUE	128 /2010 (Nabi Karim)

2/7/20

2/7/20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Sh. Kapil Kumar

Metropolitan Magistrate

Criminal Cause List Dated 03-04-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr. Case		6326/2017	STATE Vs. MAYANK GUPTA	39 /2017 (Darya Ganj)
32	Ct. Cases		13807/2017	M/S BHARAT PRECISION INSTRUMENT COMPANY Vs. M/S DHANALAXMI ENTERPRISES	/0 (Darya Ganj)
33	Cr. Case		5946/2018	STATE Vs. AMAN KUMAR	48 /2016 (Nabi Karim)
34	Ct. Cases		17979/2018	MOHAN LAL Vs. YASH PAL	/2018 (Roop Nagar)
35	Cr. Case		15929/2018	STATE Vs. ANAND SINGH	254 /2017 (Darya Ganj)
36	Cr. Case		1022/2019	STATE Vs. LUCKY KUMAR SINGH	69 /2018 (Darya Ganj)
37	Ct. Cases		2191/2019	CHAUDARY EYE CENTRE Vs. SOBIA SHAHID	/2019 ()
38	Cr. Case		5892/2019	STATE Vs. AKASH GOSWAMI	407 /2018 ()
39	Cr. Case		15429/2019	STATE Vs. SANJU PRASAD	000292 /2018 ()
Statement of Accused					
40	Cr. Case	7/D/2015	289586/2016	STATE Vs. BUDHU ETC	274 /2010 (Darya Ganj)
Arguments					
41	Ct. Cases	34/1/2016	533100/2016	SHAKEEL AHMED Vs. ZAMEER KHAN ORS	/0 (Darya Ganj)
Final Arguments					
42	Cr. Case		5727/2019	STATE Vs. MAYANK@MANNU	385 /2018 (Nabi Karim)
Judgement					
43	Cr. Case		5075/2019	STATE Vs. WASIM 2 AKKIL	35 /2019 (Darya Ganj)

2/7/20

Room No - 115

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Nisha Saxena
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	OMP (COMM.)		101/19	PIONEER PAPER AGENCY PROP RAJESH KUMAR JAIN Vs. M/S OM PRAKASH SANJIV KUMAR JAIN (PROP OM PRAKASH JAIN)
2	TM		19/18	JANUKI KUMARI J.B. RANA Vs. M/S AVIAKI POLYMERS
3	CS DJ		921/18	ICICI Bank Vs. ARUN KUMAR
4	CS (COMM)		1765/19	M/S BLUE HEAVEN COSMETICS PVT. LTD. (M/S G.C. LABORATORIES) Vs. KHEMPAL SINGH BHATIA TRADING AS M/S S.S. ENTERPRISES
5	CS (COMM)		1815/19	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. SMULE, INC.
6	CS (COMM)		522/19	Punjab National Bank Vs. KANIKA JAIN AND ORS.
7	CS (COMM)		1006/19	ICICI Bank Vs. CHANCHAL VATS
8	CS (COMM)		2481/19	KIRAN ROADWAYS PVT LTD Vs. M/S SAFE LIFT CRANE HIRING PVT LTD AND ORS
9	CS (COMM)		217/20	ICICI Bank Vs. PRIYANKA SHARMA AND ORS.
10	CS (COMM)		219/20	ICICI Bank Vs. YODITYA KUMAR
11	CS (COMM)		282/20	ICICI Bank Vs. MANOJ KUMAR LAKHOTIA
12	CS (COMM)		805/20	AJAY KUMAR SHARMA Vs. VISHAL VERMA AND ORS
Issues				
13	CS (COMM)		1833/19	VIKAS GUPTA Vs. SAHNI COSMETICS
Plaintiff/Petitioner Evidence				
14	CS (COMM)		285/19	STATE BANK OF INDIA Vs. RAJIEENDRA
Misc. Arguments				
15	CS (COMM)		462/18	ZONES CORPORATE SOLUTIONS PVT LTD Vs. VALIANT TRADING PVT LTD AND Ors.
Arguments				
16	CS (COMM)		183/18	GROUPE SEB INDIA PRIVATE LIMITED Vs. VINAYAK SALES CORPORATION AND ORS

02/05/2020

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge

Case No.
143

Criminal Cause List Dated 03-04-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	72/2015	27347/2016	STATE Vs. ALAM @ SALEEM	314 /2011 ()
2	SC		536/2018	STATE Vs. NITIN @ BAGGA	12 /2018 (Sadar Bazar)
3	Cr Rev		507/2019	MOHD. KHALIK KHAN Vs. A.C.P AND ORS.	/0 ()
4	Cr Rev		764/2019	KALPANA SRIVASTAVA Vs. STATE	/0 ()
5	SC		158/2020	STATE Vs. SUSHIL KUMAR etc (5)	168 /2018 ()
6	Cr Rev		162/2020	VIJENDER SINGH @ RAJU PARCHA Vs. THE STATE OF NCT OF DELHI AND ORS.	/0 ()
7	Cr Rev		173/2020	PANKAJ JAIN Vs. STATE	31 /2016 (Kashmere Gate)
8	Cr Rev		174/2020	DEEPANSHU GOEL AND ORS Vs. STATE AND ORS	/0 (Lahori Gate)
Prosecution Evidence					
9	SC	64/2013	27574/2016	STATE Vs. RINKU SINGH	134 /2013 (Kashmere Gate)
10	SC	50/2015	28341/2016	STATE Vs. MRATYUNJAY KUMAR	385 /2015 (DBG Road)
11	SC	93/2015	28428/2016	STATE Vs. RAVI SAXENA @ BABU	96 /2013 (DBG Road)
12	SC		28804/2016	STATE Vs. Mohd. Shahdat Ali	172 /2016 (Pahar Ganj)
13	SC		798/2018	STATE Vs. RAVI KUMAR	64 /2018 (Prashad Nagar)
Final Arguments					
14	SC	68/2011	28225/2016	STATE Vs. NARESH	72 /2011 (Sadar Bazar)
Arguments					
15	Cr Rev	7/2015	58186/2016	KISHAN LAL Vs. THE STATE	/0 (DBG Road)
16	CA		272/2019	BRIJESH SHARAM Vs. AVDESH JAIN	/0 ()
17	CA		283/2019	AVDESH JAIN Vs. BRIJESH SHARMA	/0 ()
18	CA		284/2019	AVDESH JAIN Vs. BRIJESH SHARMA	/0 ()

02-06-20

All matter listed
for 02-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate

COUK 7/10.
343

Criminal Cause List Dated 03-04-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	8/2/2015	291428/2016	STATE Vs. KAPIL KASHYAP	217 /2014 (Hauz Qazi)
2	Ct. Cases		13228/2017	RUFIA NAAZ Vs. MOHD SADAT HUSSAIN	/0 (Chandni Mahal)
(Main Matter : Ct. Cases/0000213/2017)					
3	Ct. Cases		14388/2017	SANDHYA Vs. GIRDHAI LAL	/0 (Nabi Karim)
4	EX CRL		128/2018	ASMA PARVEEN Vs. ANWAR JAVED	/2018 (Chandni Mahal)
5	Ct. Cases		16817/2018	KIRTI Vs. AMIT	/2018 ()
6	Ct. Cases		17884/2018	MEHREEN QURESHI Vs. SHAHNAWAZ AHMED	/2018 (Jama Masjid)
7	Ct. Cases		4730/2019	GANGA KUMARI Vs. LAXMAN	/2019 (Nabi Karim)
8	EX CRL		131/2019	POONAM @ PREM LATA Vs. ARUN	/2019 ()
9	Ct. Cases		9842/2019	RADHA Vs. SHRAVAN	/2019 (Pahar Ganj) 56-20
10	Cr. Case		13901/2019	STATE Vs. MOHD TALHA	186 /2017 (Chandni Mahal)
11	Ct. Cases		13325/2019	NAUSHEEN Vs. WASEEM KHAN	/2019 (Hauz Qazi)
12	EX CRL		4/2020	ASMA PARVEEN Vs. ANWAR JAVED	/2019 (Chandni Mahal)
13	EX CRL		27/2020	SABIHA KHATOON Vs. MOHD TAJUDDIN	/2020 (Nabi Karim)
Charge					
14	Cr. Case	53/2/2016	297569/2016	STATE Vs. VIKRANT	08 /2016 (Bara Hindu Rao)
Prosecution Evidence					
15	Cr. Case	85/2/2013	296220/2016	STATE Vs. TARUN KUMAR	15 /2013 (Jama Masjid)
16	Ct. Cases	73/6/2014	512376/2016	SHABNAM Vs. YASEEN ORS	/0 (Chandni Mahal)
17	Cr. Case	35/2/2014	289466/2016	STATE Vs. MOHD. TASLEEM KHAN ORS	38 /2013 (Chandni Mahal)
18	Cr. Case	80/2/2016	300134/2016	STATE Vs. VIJAY KUMAR SHARMA	497 /2015 (Nabi Karim)
19	Cr. Case	115/2/2016	292940/2016	STATE Vs. MANISH KUMAR@ MANNU	373 /2014 (Nabi Karim)
20	Ct. Cases		15627/2017	POONAM @ PREM LATA Vs. ARUN	/0 (Nabi Karim)
(Main Matter : Ct. Cases/0000231/2017)					
21	Ct. Cases		2370/2018	GEETA Vs. SHEELA DEVI	/0 (Nabi Karim)
22	Cr. Case		66/2019	STATE Vs. VIRENDER SINGH	56 /2018 (Nabi Karim)
23	Ct. Cases		2415/2019	SHABNAM Vs. SHARIQ DANIAL	/2019 (Darya Ganj)
24	Cr. Case		6260/2019	STATE Vs. CHANDER PARKASH	109 /2018 ()
Defence Evidence					
25	Ct. Cases	456/6/2011	529818/2016	FARNAZ Vs. JAVED BASHIR	/0 (Darya Ganj)
Final Arguments					
26	Cr. Case	454/2/2007	292979/2016	STATE Vs. AJAY KR. GUPTA	180 /2005 (I.P. Estate)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	19/2015	24383/16	NORTH EAST REGION FINSERVICE LTD. Vs. Y.L. RAMGOOL
2	EX	117/2015	23736/16	MS B.S. JAIN EXPORTS Vs. MS SILVER FAB ORS
3	EX	36/2016	24111/16	MS. JAINSONS ELECTRONICS Vs. SANJAY VASUDEVA
4	EX		24884/16	C.G. CHEMICALS Vs. NARAYANI TRADING COMPANY
5	EX		24923/16	P.S. SECURITIES LTD. Vs. RAJEEV KUMAR JAIN
6	EX		251/17	LAXMAN SHAH Vs. VIJAY AMBA
7	EX		955/17	SHRIRAM CITY UNION FINANCE LIMITED Vs. MOHD. NADEEM
8	CS (COMM)		401/20	ICICI Bank Vs. SRINIVASAN CHINNATHAMBI
9	EX		60/18	M/S BAJAJ FINANCE LTD. Vs. RAHUL KUMAR
10	EX		1147/18	HDB FINANCIAL SERVICES LTD Vs. RAM RATAN SINGH
11	EX		6243/18	AXIS BANK LIMITED Vs. GARV MALHOTRA
12	EX		214/19	SUMITA SETH Vs. A.K.R TEXTILES
13	EX		246/19	M/S JAWAHAR CHITS(P) LTD. Vs. M/S ARORA HARDWARE AND PAINT STORE
14	EX		665/19	INDIA INFOLINE FINANCE LIMITED Vs. VINOD KUMAR
15	EX		993/19	M/S INDIA INFOLINE FINANCE LTD. Vs. SHRINATH ENTERPRISES AND ORS.
Plaintiff/Petitioner Evidence				
16	CS DJ	5/2015	14173/16	MS BINDAL SMELTING P. LTD. Vs. MS SARU SMELTING P. LTD.
17	CS DJ	466/2015	11153/16	SHAHID ALI Vs. NAWAB KHAN
18	CS DJ		2668/17	VIVA BOOKS PRIVATE LTD Vs. M/s Book 'N' All Book Distributors
Defendant/Respondent Evidence				
19	EX	66/2015	24506/16	SHRI NARENDER PAL Vs. SMT. KAMLA
Misc. Arguments				
20	EX	34/2016	23375/16	SHAKEEL PRACHA Vs. MOHD. AHTEHAM
21	CS DJ		1689/17	MANDIR SHRI RADHA KRISHAN Vs. MUSHTAKEEM
22	EX		1470/17	M/S KOTAK MAHINDRA BANK LIMITED Vs. MANOJ KUMAR
23	EX		1709/17	SCHINDLER INDA PRIVATE LIMITED Vs. UDAY ESTATES PVT.LTD. AND ORS.
24	EX		399/19	ASHOK ARORA Vs. MUKESH KUMAR AND ORS.
25	EX		877/19	AJIT SINGH Vs. M/S. SHRI KRISHNA ELECTRONICS AND ORS.
26	EX		1252/19	M/S. UNITED PETRO FINANCE LIMITED. Vs. M/S. A L IMPEX AND OTHERS
27	EX		56/20	HDFC BANK LIMITED Vs. DEVINDER KHEM RAJ
Consideration				
28	EX		209/20	HDFC BANK LIMITED Vs. DEV RAJ

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		6531/18	MITHLESH GARG Vs. PAWAN GARG AND ANR
Plaintiff/Petitioner Evidence				
2	CS DJ	152/2016	16876/16	SH. JAGDISH SEHGAL Vs. SH. VINOO FRANKLIN
3	CS DJ		3725/17	IFTIKAR MIRZA Vs. ANIS AHMED

} -2-6-20

COURT - 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 02-04-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	1087/2015	325131/2016	BSES RAJDHANI POWER LTD Vs. SHEELA	/0
2	Ct. Cases	1625/2016	326934/2016	BSES RAJDHANI POWER LTD. Vs. SAURAB KUMAR SHARMA	/0
3	Ct. Cases		176/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. MEERA SHARMA AND ORS.	/0
4	Ct. Cases		177/2019	BSES RAJDHANI POWER LTD. Vs. ARTI AND ORS.	/0 (Rajouri Garden)
5	Ct. Cases		178/2019	BSES RAJDHANI POWER LTD. Vs. KAILASH AND ORS.	/0 (Mundka)
6	Ct. Cases		180/2019	BSES RAJDHANI POWER LTD. Vs. ASHOK	/0 (Punjabi Bagh)
7	Ct. Cases		181/2019	BSES RAJDHANI POWER LTD. Vs. RAVIDUTT	/0 (Nangloi)
8	Ct. Cases		182/2019	BSES RAJDHANI POWER LTD. Vs. VED PRAKASH	/0 (Punjabi Bagh)
9	Ct. Cases		183/2019	BSES RAJDHANI POWER LTD. Vs. ASHOK	/0 (Punjabi Bagh)
10	Ct. Cases		184/2019	BSES YAMUNA POWER LTD. Vs. TAFAZUL HUSSAIN	/0 (Nabi Karim)
11	Ct. Cases		185/2019	BSES YAMUNA POWER LTD. Vs. MOHD. FARDEEN AND ANR	/0 (Darya Ganj)
12	Ct. Cases		186/2019	BSES YAMUNA POWER LTD. Vs. SAIFEENA AND ANR	/0 (Chandni Mahal)
13	Ct. Cases		187/2019	BSES YAMUNA POWER LTD. Vs. VICKY	/0 (Sadar Bazar)
14	SC		517/2019	STATE Vs. MOHAMMAD BEE	143 /2018 (Bara Hindu Rao)
15	SC		516/2019	STATE Vs. MOHAMMAD BEE	141 /2018 (Bara Hindu Rao)

COURT - 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 03-04-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	1450/2014	325782/2016	BSES RAJDHANI POWER LTD. Vs. AMARNATH AND OTHERS - 07-07-2020	/0 (Bajouri Garden)
2	Ct. Cases	693/2015	326242/2016	BSES RAJDHANI POWER LIMITED Vs. PAPPU - 14-07-2020	/0 (Punjabi Bagh)
3	Ct. Cases	846/2015	323973/2016	BSES RAJDHANI POWER LTD. Vs. MS LANDMARK OUTDOOR MEDIA SERVICES PVT. LTD. - 15-07-2020	/0
4	Ct. Cases	1739/2015	326414/2016	BSES RAJDHANI POWER LTD. Vs. SANTOSH	/0 (Janak Puri)
5	Ct. Cases	2061/2015	322935/2016	BSES RAJDHANI POWER LTD. Vs. NAGMA - 24-07-2020	/0 (Nangloi)
6	Ct. Cases	2091/2015	326866/2016	BSES RAJDHANI POWER LTD. Vs. MUKESH ANR.	/0 (Nangloi)
7	Ct. Cases	118/2016	326677/2016	BSES YAMUNA POWER LTD. Vs. FIROZ ANR.	/0
8	Ct. Cases	573/2016	324253/2016	TATA POWER DELHI DISTRIBUTION LIMITED Vs. ANITA	/0 (Ranjit Nagar) - 28-07-2020
9	Ct. Cases	2151/2016	322402/2016	BSES RAJDHANI POWER LTD. Vs. AJAY	/0
10	Ct. Cases		328074/2016	BSES RAJDHANI POWER LTD. Vs. SURESH	/0
11	SC		29132/2016	STATE Vs. GURNAM SINGH	432 /2016 (Tilak Nagar)
12	Ct. Cases		1051/2017	TATA POWER DELHI DISTRIBUTION LTD. Vs. ABDUL GAFFAR	/0 - 10-08-2020
Misc. cases/purpose					
13	Ct. Cases		538/2018	BSES YAMUNA POWER LTD. Vs. SHAKEEL AND ORS.	/0 () - 17-09-2020
14	Ct. Cases		539/2018	BSES YAMUNA POWER LTD. Vs. MUKHTAR	/0 ()
Misc./ Appearance					
15	SC		604/2018	STATE Vs. LAXMI	624 /2015 (Pahar Gani)
16	SC		1031/2018	STATE Vs. RESHMA BORA	464 /2016 (Punjabi Bagh) - 07-08-2020
17	Ct. Cases		188/2019	BSES RAJDHANI POWER LTD. Vs. SANDEEP	/0 (Nangloi)
18	Ct. Cases		189/2019	BSES RAJDHANI POWER LTD. Vs. SARASWATI	/0 ()
19	Ct. Cases		190/2019	BSES RAJDHANI POWER LTD. Vs. NATTHA SINGH	/0 - 25-09-2020
20	Ct. Cases		191/2019	BSES RAJDHANI POWER LTD. Vs. JONY AND ORS.	/0 ()
21	Ct. Cases		193/2019	BSES RAJDHANI POWER LTD. Vs. HEMA AND ANR	/0 ()
22	SC		461/2019	STATE Vs. LAXMAN	982 /2015 (Tilak Nagar)
23	SC		1014/2019	STATE Vs. HARI SINGH	358 /2016 (I.P. Estate)
24	SC		57/2020	STATE Vs. USHA	672 /2019 (Nangloi) - 24-08-2020
Charge					
25	Ct. Cases	1371/2016	323977/2016	BSES RAJDHANI POWER LTD. Vs. MALKIT SINGH - 24-07-2020	/0
26	Ct. Cases	1830/2016	325934/2016	BSES YAMUNA POWER LTD. Vs. MUKESH	/0 (Hauz Qazi)
27	Ct. Cases		328521/2016	BSES YAMUNA POWER LTD. Vs. NADEEM	/0 (Kotwali) - 28-07-2020
Prosecution Evidence					

COURT - 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 03-04-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Ct. Cases		328470/2016	BSES YAMUNA POWER LTD. Vs. KAUSHLAYA AND OTHERS	22-10-2020
Misc. Arguments					
29	Ct. Cases	544/2015	322293/2016	BSES RAJDHANI POWER LTD. Vs. MOHTI GAHLAUT	29-05-2020
Consideration					
30	Ct. Cases	283/2014	324412/2016	BSES RAJDHANI POWER LTD. Vs. DHARAMWATI	29-05-2020
31	Ct. Cases		327517/2016	BSES YAMUNA POWER LTD. Vs. LAXMAN	10
32	Ct. Cases		478/2019	BSES YAMUNA POWER LTD. Vs. MOEEN AND ANR	10
33	Ct. Cases		479/2019	BSES YAMUNA POWER LTD. Vs. SANJU AND ANR.	24-07-2020 (Kashmere Gate)
34	Ct. Cases		480/2019	BSES YAMUNA POWER LTD. Vs. NAEIMA AND ANR	10

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	9/2012	24374/16	ISHWAR JAIN Vs. NITIN KUMAR
2	EX	43/2012	24621/16	RAJ KUMAR Vs. NARINDER SINGH
3	EX	23/2016	24634/16	NARAIN SINGH Vs. PADAM SINGH
4	Contempt Petition		1/19	AMEER HUSSAIN Vs. SEHNAZ BEGUM
5	EX		1091/17	MULTAN CHAND JAIN Vs. RATHI SALES CORPN,
6	EX		1706/17	ANKIT GARG Vs. AJAY AGGARWAL
7	EX		1707/17	ARUSHI GARG Vs. AJAY AGGARWAL
8	EX		714/18	DHARAM SINGH AND ANR. Vs. UNION OF INDIA AND ANR.
9	EX		1213/18	DEEPAK RAJ CHOPRA Vs. GUDDO DEVI
10	EX		6070/18	ANAND KUMAR Vs. N.R.I FINANCIAL SERVICES LTD. AND ARS.
11	EX		6158/18	Kotak Mahindra Bank Ltd. Vs. PRADIP DAS
12	EX		6358/18	HDB FINANCIAL SERVICES LTD. Vs. JITENDER KUMAR
13	EX		340/19	HDFC BANK LTD. Vs. VED PRAKASH
14	EX		341/19	HDFC BANK LTD. Vs. FAIZAN ZAFAR
15	EX		567/19	DALIP KUMAR BANBASI Vs. KHURSHID ALAM
16	EX		641/19	KOTAK MAHINDRA BANK LIMITED Vs. RAJESH KUMAR SINGH
17	EX		691/19	TILAK RAJ Vs. PUNEET AND ORS.
18	EX		759/19	M/S JAI MATA DI PACKERS PVT. LTD. Vs. SHYAM GUPTA
19	EX		1257/19	HDFC BANK LIMITED Vs. KUMARI SUMAN
20	EX		1267/19	SBI CARDS AND PAYMENT SERVICES LTD. Vs. SHISH PAL ARORA
21	EX		1441/19	KRISHAN AVTAR Vs. AMIT SINGH
22	EX		48/20	SURESH KUMAR AND ORS Vs. JAI PARSAD
23	M Ex		32/20	BOMBAY MARCANTILE CO OPERATIVE BANK LTD Vs. VIJAY KUMAR AND ORS
24	EX		159/20	THOMSON PRESS (I) LTD Vs. SNAB PUBLISHERS PVT LTD
25	EX		205/20	SH. RAMESH KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION
26	EX		262/20	DEV METAL INDUSTRIES Vs. GARGI VERMA
27	EX		265/20	PRAN NATH MEHTA AND ORS Vs. M/S. AMBA MOTORS PVT. LTD.
28	EX		266/20	ICICI BANK LIMITED Vs. NASIR HOSAIN
Plaintiff/Petitioner Evidence				
29	Misc Dj	18/2012	61259/16	ISHWAR JAIN Vs. NITIN KUMAR
30	EX		6283/18	RAJ KUMAR AND ANOTHER THROUGH LRS Vs. NARINDER SINGH @ NARINDER KUMAR AND ORS
Misc. Arguments				
31	EX	393/2008	23694/16	VAISH CO-OP. ADARSH BANK Vs. MS PUSHPA BUILDERS LTD.
32	EX		485/17	DEVI DAYAL Vs. CHANCHAL

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title
<u>Misc. cases/purpose</u>				
1	EX	EX-78/2009	97928/16	KISHORI LAL Vs. SHEELA SAINI ONOTHER
2	RC ARC		116/19	JAMIAT TRUST SOCIETY Vs. SYED IBRAHIM HASNAIN
3	EX		610/19	VINOD KUMAR JAIN Vs. PANNA LAL NAHTA
4	EX		611/19	VINOD KUMAR JAIN Vs. RAKESH KUMAR GUPTA
5	EX		1432/19	MOHD RAYEES Vs. MOHD SALEEM
6	EX		2253/19	MAQBOOL AHMED Vs. ZAKIR
7	EX		189/20	RAVINDER KUMAR SURI Vs. SOBTI FURNITURE MART PRIVATE LIMITED
<u>Plaintiff/Petitioner Evidence</u>				
8	RC ARC		685/18	SUDESH MONGA Vs. MANJEET SINGH
9	RC ARC		117/19	JAMIAT TRUST SOCIETY Vs. SYED NADEEM AKHTAR JAVED NIHAL
<u>Defendant/Respondent Evidence</u>				
10	EX	0M-43/2009	98171/16	KISHORI LAL Vs. SHELLA SAINI
11	RC ARC	E-334/2014	80548/16	SHRI VIJAY KUMAR Vs. SHRI RAVI SHANKER ANR.
<u>Misc. Arguments</u>				
12	RC ARC	E-120/2014	78583/16	MADHUR BHARGAVA ORS Vs. SUNIL KUMAR CHAWLA ORS
13	RC ARC	E-424/2014	77925/16	RISHI CHABRA ANR Vs. NARESH SHARMA
<u>Final Arguments</u>				
14	RC ARC		161/18	MANPREET KAUR Vs. SANJIB KUMAR DEY
15	RC ARC		927/18	MANPREET KAUR @ ROSY ARORA Vs. SANJIB KUMAR DEY
<u>Consideration</u>				
16	EX		624/20	RAJEEV GANDHI Vs. RAKSHAN RANI

All cases are listed for 30-7-2020